

20/NGT-38/2021

Date-08/04/21

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

Sub: Joint inspection report in compliance to order passed by Hon'ble NGT, New Delhi on dated 02.12.2020 in matter of OA No. 69/2020 Sushil Bhatt Applicant(s) Vs Moon Beverages Limited & Ors Respondent(s)

Sir,

With reference to the above subject mentioned above, this is to inform you that in compliance to order passed by Hon'ble NGT, New Delhi on dated 02.12.2020 in matter of OA No. 69/2020 Sushil Bhatt Applicant(s) Versus Moon Beverages Limited & Ors Respondent(s) the joint inspection report (M/s. Moon Beverages Ltd., 2B/1, Ecotech-3, Udyog Kendra, Greater Noida, G.B Nagar, UP & M/s. Varun Beverages Ltd., Plot No.2E, Udyog Kendra, Ecotech-III, Greater Noida-201 306, UP) is submitted for kind perusal and necessary action please.

Yours Sincerely



(Sapna Srivastava)
Regional Officer,
UP Pollution Control Board,
Greater Noida
E-Mail- rogreaternoida@uppcb.in

Copy to:

1. District Magistrate, Gautam Budh Nagar for information.
2. Member Secretary, Central Pollution Control Board, New Delhi for information.
3. Member Secretary, U.P. Pollution Control Board, Lucknow for information.
4. Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/ NGT, New Delhi for perusal and necessary action please.
5. Chief Environmental Officer, Circle-I, U.P. Pollution Control Board, Lucknow for information.
6. Chief Law Officer, U.P. Pollution Control Board, Lucknow for information.
7. Executive Engineer, Uttar Pradesh Groundwater Department, Khand, Gautambudha Nagar for information.

Regional Officer

JOINT REPORT OF CPCB & UPPCB, UPGWD, GREATER NOIDA

(Original Application No. 69/2020)

Sushil Bhatt Vs Moon Beverages Limited & Ors

Joint Inspection Report of M/s. Moon Beverages Ltd. and M/s Varun Beverages Ltd., Greater Noida by Joint team of Central Pollution Control Board (CPCB) New Delhi, UP Pollution Control Board (UPPCB) Greater Noida, and UP Ground Water Department (UPGWD), Greater Noida.

1. BACKGROUND

The Joint team of Central Pollution Control Board (CPCB), UP Pollution Control Board (UPPCB), District Administration, Greater Noida, Central Ground Water Authority (CGWA) and GNIDA, Greater Noida inspected two industries i.e. (i) M/s Moon Beverages Ltd., and (ii) M/s Varun Beverages Ltd, Greater Noida, UP on 26.08.2020 and the joint inspection report was filed by the State PCB on 01.10.2020 before Hon'ble NGT.

With reference to M/s Moon Beverages Ltd, the Joint team recommended following for compliance:

- 1) The Unit shall obtain NOC from the CGWA for the abstraction of Groundwater which has been expired on September 28, 2018.
- 2) The Unit shall provide Environmental Display Board at the main entrance gate instead of ETP area and shall update the environmental data regularly.
- 3) The Unit shall obtain EPR certification under the PWM Rules, 2016, as amended 2018. The Unit shall renew the Agreement with the Plastic Waste Recycler for the collection and recycling of plastic waste.
- 4) The Unit shall install water-meters at the source i.e. on the borewells and maintain logbook record for the same.
- 5) The Unit shall install OCEMS at ETP and provide its connectivity to CPCB server and ensure continuous & uninterrupted data supply as per the specific condition of the Consent to Operate (CTO) issued by UPPCB."

With reference to M/s Varun Beverages Ltd, the Joint team recommended following for compliance:

1. The Unit shall obtain NOC from the CGWA for the abstraction of Groundwater which has been expired on January 02, 2020.
2. The Unit shall remove the floating sludge form the secondary clarifier.
3. The Unit shall renew the Agreement with the Plastic Waste Recycler for the collection and recycling of plastic waste."

Based on the inspection report, Hon'ble NGT directed the following on 02.12.2020 (Annexure-1):

5. ... "action by way of stopping the illegal activities and recovering compensation for the violation as per laid down norms needs to be expeditiously taken, following the process of law. Since the CGWA has not initiated any action, the CPCB and the State PCB may take further action. The State PCB will be the nodal agency for coordination and compliance. A factual and action taken report may be furnished to this Tribunal before the next date"

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ACTION TAKEN BY SPCB /CPCB

2.1 Notice issued by UPPCB to both the Units

UPPCB issued notice to the both the industries i.e. (i) M/s Moon Beverages Ltd., and (ii) M/s Varun Beverages Ltd, Greater Noida, UP vide letter no. 1235/NGT-38/2020 dated 21.12.2020 in compliance of the Hon'ble NGT order and compliance of recommendations of the joint inspection team.

Reply/clarification of M/s Moon Beverages Ltd.

In response of UPPCB notice dated 21.12.2020 and 22.02.2021, the M/s Moon Beverages Ltd. submitted their reply/clarifications vide letter dated 09.02.2021 and 24.03.2021 which are as follows:

1. M/s Moon Beverages Ltd. informed that they filed renewal application on 12 Sept, 2018 before the CGWA for NOC. A copy of renewal application is enclosed at **Annexure-2**. The UPGWD has approved registration of three borewells and unit has applied for the NOC for groundwater abstraction again on 10.02.2021 and the same has been forwarded to Lucknow for necessary action.
2. The Unit stated that, as per the GOI notification "if the application is submitted in time and the CGWA Authority is unable to process the application in time, the NOC shall be deemed to be extended till the date of renewal of NOC".
3. The Unit has (i) installed data display board at the main gate (ii) obtained EPR certification from CPCB on 12.02.2021 (iii) installed water meters at the borewells and (iv) installed OCEMS at the ETP as per the recommendation of joint inspection team.

Reply/clarification of M/s Varun Beverages Ltd.

In response of UPPCB notice dated 21.12.2020, M/s Varun Beverages Ltd. (the Unit) submitted their reply/clarifications vide letter dated 11.01.2021 and 13.03.2021 which are as follows:

1. M/s Varun Beverages Ltd. informed that the NOC for groundwater withdrawal was valid upto 02.01.2020 and Unit has filed renewal application of said NOC on 19.11.2019. A copy of renewal application dated 19.11.2019 is enclosed at **Annexure-3**.

The Unit stated that CGWA vide its public notice dated 15.10.2019 it was informed that "due date of submission of application for grant of NOC through online portal of CGWA is extended upto 31.03.2020 and all the user withdrawing water without NOC from CGWA are directed to submit their application for NOC online on or before the said date. Industrial, infrastructure and mining projects withdrawing groundwater without a valid NOC or failing to apply for NOC by or before the said date shall be liable to pay Fine as wells as Environmental Compensation/damages to be decided by Hon'ble NGT, New Delhi as per Law".

M/s Varun Beverages Ltd. stated that as per the public Notice dated 15.10.2019 issued by CGWA, those industries which have applied for NOC before 31.03.2020 shall not liable for any environmental compensation/damages.

The Unit further stated that the CGWA transferred its responsibility of grant of NOC to the State Ground Water Department, therefore, the Unit applied for renewal NOC from UP Ground Water Department (UPGWD) on 09.01.2021 & 19.01.2021 immediately after the online portal of UPGWD got operational/ activated. A copy of

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said online application dated 09.01.2021 is attached at **Annexure-4**. The three borewells have been registered by the UPGWD on 02.03.2021.

The Unit stated that as per the UP Ground Water (Management and Regulation) Rules, 2020 "application for issuance of NOC shall be disposed of within 30 days of receipt of such application otherwise it shall be deemed to be issued".

The Unit stated that no non-compliance has been done by the unit and operating within the legislative framework. The Unit informed that they shall submit the NOC issued by UPGWD as soon as they receive it.

2. M/s Varun Beverages Ltd. informed that they have already remove the floating sludge from the secondary clarifier and submitted the compliance report to UPPCB vide letter dated 27.08.2020.
3. M/s Varun Beverages Ltd. has renewed the agreement with Plastic Waste Recycler for collection & recycling of plastic waster and provided the copy of agreement.

2.2 UPPCB Letters to CGWA and UPGWD for action taken report

UPPCB vide letter dated **22.01.2021** & **22.02.2021** (**Annexure-5**) asked Central Ground Water Board (CGWB), Lucknow, UP and vide letter dated **25.02.2021**, **09.03.2021** & **26.03.2021** (**Annexure-6**) asked UP Groundwater Department (UPGWD), Gautambudha nagar, for submitting action taken report against the said units in the matter related to abstraction of groundwater without NOC from the Groundwater Authority in compliance of Hon'ble NGT order dated 02.12.2020 and submitting the compliance status in this regard.

Reply submitted by CGWB / UPGWD (UP Ground Water Dept.)

In response of UPPCB letter dated 25.02.2021, UP Ground Water Department (UPGWD) informed vide letter dated **16.03.2021** (**Annexure-7**) that the NOC of M/s Moon Beverages Ltd. and M/s Varun Beverages Ltd. was expired on 28.09.20218 and 02.01.2020 respectively and both the said Unit has submitted their NOC renewal application within time before the expiry of the NOC. However due to the Hon'ble NGT order and procedural delay etc. the Ground Water Department could not process the application in time and the NOC to the said industries could not be issued. After the promulgation of State Groundwater Act, 2019, both the said Units applied online for the registration of their borewells and the same has been accorded by the District Ground Water Council. After the registration of the borewells, the unithave applied online for the issuance of NOC from UPGWD. The Unit being under notified area and in compliance of the order dated 03.02.2021 of Member Sectary, State Ground Water Management & Regulatory Authority, the application was forwarded to UPGWD, Lucknow for approval of NOC.

Considering letter dated 01.04.2021 (**Annexure-8**) of UPGWD, Lucknow issued to DM, Gautambudha nagar/ Chairman, District GW Management Council, it is observed that UPGWD has approved the NOC of the both the Units from the date of expiry of last NOC upto 05 years onwards. However, the NOC is yet to be issued by the UPGWD to both the Units.

3. JOINT MONITORING OF M/S MOON BEVERAGES LTD., GREATER NOIDA ON 31.03.2021 BY CPCB, UPPCB & UP GROUND WATER DEPARTMENT (UPGWD)

M/s Moon Beverages Ltd., 2B/1, Ecotech-3, Udyog Kendra, Gr. Noida was inspected by the joint team of CPCB, UPPCB and UPGWD on 31.03.2021 for the compliance verification and further action in this regard.

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General information

S. No.	Name & Address of the Industry	M/s. Moon Beverages Ltd., 2B/1, Ecotech-3, Udhog Kendra, Greater Noida, G.B Nagar, UP
1.	Type of the industry	Beverage Industry [Soft Drinks, Fruit juice, Packaged Drinking Water]
2.	Category of industry	Red Category
3.	Consented production capacity	1. Soft drink and juices – 7200 MT/month 2. Packaged drinking water– 1,0,4076 MT/month
4.	Status of Consent under the Water /Air Act and Authorization under HW Rules	<ul style="list-style-type: none"> • Consent is valid upto 31.12.2021 (Water & Air) • Authorization is valid upto 30.05.2022.
5.	Water consumption	737 KLD (Avg.of March 2021 during visit) from three borewell.
6.	NOC from CGWB/UPGWD for groundwater abstraction	NOC not issued by UPGWD, however 03 borewell registered by UPGWD.
7.	Source of wastewater	Sources of effluent are Organic waste from pulp/juice section, bottle/equipment/floor washing, cooling tower, etc. The effluent is being treated in ETP and after treatment being discharged into the drain.
8.	The ETP comprising of following: Equalization tank (with aeration system) --- Primary Clarifier-----Aeration tank (diffused aeration) -----Secondary Clarifiers----- tertiary treatment facility and sludge drying beds.	
9.	Hazardous Waste management	<ul style="list-style-type: none"> ✓ The Unit has provided Covered storage facility for the storage of HW within the premises. ✓ The Hazardous waste (HW) generated from the unit is sent to TSDF facility and unit has valid agreement with M/s. UP Waste Management Project, [A Division of Ramkey Enviro Engg. Ltd.], Kanpur Dehat and M/s IFP Products Pvt. Ltd, Sahibabad, Ghaziabad, UP. ✓ The Unit provided manifest - Form 10 (Hazardous & other Waste) for ETP Sludge, Empty container, Oil Rag, Used Oil filter & Spent carbon dated 29.01.2021, 09.02.2021, 25.02.2021, 06.03.2021.
10.	EPR (Extended Producer Responsibility) Certification under Plastic Waste Management Rules 2016	<ul style="list-style-type: none"> ✓ The Unit has obtained EPR registration from CPCB vide letter dated 12.02.2021 (Annexure-9).

Major Observations during the inspection of M/s. Moon Beverages Ltd. are as follows:

- 1) During the joint inspection on 31.03.2021, the Unit was found operational and engaged in the manufacturing of Soft Drinks, Fruit juice, & Packaged Drinking Water.
- 2) The Unit has obtained registration from CPCB vide letter dated 12.02.2021 for the EPR (Extended Producer Responsibility) Certification under Plastic Waste Management Rules 2016 for the 100% collection and recycling of 8855 TPA plastic waste and also has renewed the agreement with the Recycler.
- 3) The Unit has provided environmental display board at the main entrance gate and updated environmental data was found in the display board during the visit.

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- 4) **NOC from CGWB/UPGWD.** The Unit is located in area under over-exploited category as per the Grounder Water Resource Assessment 2017 of CGWB. The Unit still has not obtained its renewed NOC from UPGWD. The Units NOC from CGWA for the groundwater extraction is expired on 28.09.2018.

The Unit has applied online for the renewal of NOC from CGWA on 12.09.2018 i.e. before the expiry of its NOC. The application has been forwarded by CGWA to State Ground Water Department i.e. UPGWD. The Unit has applied to UPGWD for the registration of their borewell on 18.12.2020 and 22.12.2020 and also applied for the renewal of NOC on 10.02.2021 to UPGWD.

It was observed that the borewells has been registered and NOC has been approved by UPGWD, however the NOC yet to be issued by UPGWD for the abstraction of groundwater.

- 5) The flow meters at all the three Borewells (at source) has been installed by the Unit as per the recommendations of the joint team. Photographs of flow meters are placed at Pic 1,2 & 3.
- 6) The ETP was found operational during the visit. Waste water samples (Grab sampling) were collected by joint team during the visit and sealed samples were handed over to UP Pollution Control Board (UPPCB) for analysis. The results are as follows:

Table 1: ETP analysis results of M/s. Moon Beverages Ltd.

Location of sample (ETP)	Parameters, mg/l except pH				
	pH	BOD	COD	TSS	TDS
Inlet of ETP	7.5	630	1680	368	3408
Outlet of ETP (Final discharge)	7.2	21	196	74	1082
Discharge standard (notified under E(P)Rules, 1986)	6.5-8.5	30	---	100	---

As per the above results, the Unit found conforming the effluent discharge norms notified under E(P) Rules, 1986. The lab analysis report is annexed at Annexure -10.

- 7) The Hazardous waste (HW) generated from the unit is sent to TSDF facility and unit has valid agreement for the same. The Unit provided manifest for HW Form 10 for ETP Sludge, Empty container, Oil Rag, Used Oil filter & Spent carbon dated 29.01.2021, 09.02.2021, 25.02.2021, 06.03.2021.
- 8) The Unit has installed OCEMS at the ETP as per the CTO and its connectivity with CPCB server is under process.

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Compliance status w.r.t last joint inspection team recommendations:

S.No.	Recommendations	Status
1.	The Unit shall obtain NOC from the CGWA for the abstraction of Groundwater which has been expired on September 28, 2018.	<ul style="list-style-type: none"> The Unit has applied for renewal of NOC on 12 Sept, 2018 to CGWA before the expiry of its NOC. UPGWD has done registration of three borewell in the District Ground Water Management Council and unit has also applied for the renewal of NOC to UP Groundwater Dept. (UPGWD) for groundwater abstraction on 10.02.2021. UPGWD has approved the NOC for 05 years since its last expiry date, however, NOC yet to be issued by UPGWD to the Unit.
2.	The Unit shall provide Environmental Display Board at the main entrance gate instead of ETP area and shall update the environmental data regularly.	During the visit it was found that the Unit has installed Environmental display board at the main entrance gate with updated environmental data. Complied
3.	The Unit shall obtain EPR certification under the PWM Rules, 2016, as amended 2018. The Unit shall renew the Agreement with the Plastic Waste Recycler for the collection and recycling of plastic waste.	The Unit has obtained EPR registration from CPCB vide letter dated 12.02.2021 (copy enclosed at Annexure-9) and have renewed the agreement with plastic waste recycler for the collection and recycling of plastic waste. Complied
4.	The Unit shall install water-meters at the source i.e. on the borewells and maintain logbook record for the same.	During the visit it was found that Unit has installed water meters at the borewells and also maintaining logbook record regularly. Complied
5.	The Unit shall install OCEMS at ETP and provide its connectivity to CPCB server and ensure continuous & uninterrupted data supply as per the specific condition of the Consent to Operate (CTO) issued by UPPCB."	The Unit has installed OCEMS at its ETP and online connectivity to CPCB server is under process. Partially Complied

4. JOINT MONITORING OF M/S VARUN BEVERAGES LTD., GREATER NOIDA ON 31.03.2021 BY CPCB, UPPCB & UP GROUND WATER DEPARTMENT (UPGWD)

M/s Varun Beverages Ltd., Ecotec-III, Greater Noida, UP is an authorized bottler of PepsiCo and manufactures carbonated Soft-drinks. The Unit was inspected by the joint team of CPCB, UPPCB and UPGWD on 31.03.2021 for the compliance verification and further action in this regard.

General information

S. No.	Name & Address of the Industry	M/s. Varun Beverages Ltd., Plot No.2E, Udyog Kendra, Ecotech-III, Greater Noida-201 306, UP
1.	Type of the industry	Beverages (Carbonated Soft Drinks)
2.	Category of industry	Red Category
3.	Consented production capacity	Carbonated Soft Drink – 2,52,672 KL/Year
4.	Status of Consent under the Water /Air Act, 1974	<ul style="list-style-type: none"> Consent is valid up to 31.12.2022
5.	Status of Authorization under the Hazardous and other Waste Rules, 2016	<ul style="list-style-type: none"> Authorization is valid upto 18.06.2023
6.	Freshwater consumption	<ul style="list-style-type: none"> 1074 KLD (Avg.of March 2021 during visit) from three borewell.
7.	ETP comprises of following: Equalization tank ---Anaerobic tank -----Primary Clarifier ----Aeration tank (diffused aeration) ---Secondary Clarifiers - Multigrade filter (MGF) -----activated	

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	carbon filter (ACF) -----Final discharge to drain
8.	Hazardous and other Waste Management ✓ The Hazardous and other waste generated from the unit is sent to TSDF - UPWates Management Project, Kanpur Dehat and unit has a permanent membership for the same. ✓ The Unit provided manifest - Form 10 (Hazardous & other Waste) for ETP Sludge, and Used Oil dated 26.11.2020 and 15.03.2021.
9.	EPR (Extended Producer Responsibility) Certification under Plastic Waste Management Rules 2016 ✓ The Unit has been issued EPR registration certificate by CPCB for Brand Owner vide letter dated 14.08.2020 under PWM Rules 2016, as amended 2018.

Major observations, during the joint inspection of M/s. Varun Beverages Ltd., are as follows:

- 1) During inspection, the Unit was found operational and engaged in the manufacturing of carbonated soft drinks.
- 2) **CGWA Permission/NOC.** The Unit is located in Bisrakh block of Gautambudha nagar which falls under over-exploited category as per the Groundwater Resource Assessment, 2017 of CGWB.

The Units NOC from CGWA was expired on 02.01.2020. The Unit has applied for the renewal of NOC from CGWA on 19.11.2019 i.e. before the expiry of its NOC. The application has been forwarded by CGWA to State Ground Water Department i.e. UPGWD. The Unit has applied to UPGWD for the registration of their borewell / NOC on 09.01.2021 & 19.01.2021. The three borewells have been registered by the UPGWD on 02.03.2021.

It was observed that the borewells has been registered and NOC has been approved by UPGWD, however the NOC yet to be issued by UPGWD for the abstraction of groundwater.

- 3) **Effluent Treatment Plant (ETP).** The ETP was found operational during the visit. Waste water samples (Grab sampling) were collected by joint team during the visit and sealed samples were handed over to UP Pollution Control Board (UPPCB) for analysis. The results are as follows:

Table 1: ETP analysis results of M/s. Varun Beverages Ltd.

Location of sample (ETP)	Parameters, mg/l except pH				
	Ph	BOD	COD	TSS	TDS
Inlet of ETP	8.1	570	1600	344	3102
Outlet of ETP (Final discharge)	7.3	18	172	68	1056
Discharge standard (As per Consent, & E(P)Rules, 1986)	6.5-8.5	30	--	100	---

As per the above results, the Unit found conforming the effluent discharge norms notified under E(P) Rules, 1986. The lab analysis results are annexed at Annexure-11.

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Compliance status w.r.t last joint inspection team recommendations:

S.No.	Recommendations	Status
1.	The Unit shall obtain NOC from the CGWA for the abstraction of Groundwater which has been expired on January 02, 2020.	<ul style="list-style-type: none">The Unit has applied for renewal of NOC on 19.11.2019 (refer Annexure-3) to CGWA before the expiry of its NOC.The UPGWD has done registration of three borewells in the District Ground Water Management Council and unit has applied for the renewal of NOC to UP Groundwater Dept. (UPGWD) for groundwater abstraction.UPGWD has approved the NOC for 05 years since its last expiry date, however, NOC yet to be issued by UPGWD to the Unit.
2.	The Unit shall remove the floating sludge form the secondary clarifier	The Unit has remove the floating sludge form the secondary clarifier and no sludge was found during the visit. Complied
3.	The Unit shall renew the Agreement with the Plastic Waste Recycler for the collection and recycling of plastic waste	The Unit has renewed the agreement with Plastic Waste Recycler for collection & recycling of plastic waster & provided the copy of agreement. Complied

5. CONCLUSIONS AND RECOMMENDATIONS OF JOINT TEAM

As per the last joint inspection team recommendations, the Unit has complied with all the recommendations expect obtaining No Objection Certificate (NOC) from CGWA for groundwater abstraction. It is observed that the Unit has applied for the renewal of its NOC before the expiry of last NOC from CGWA. The Unit falls under "overexploited category" and CGWA forwarded the application of the Unit for NOC to State Ground Water Department i.e. UPGWD for further necessary action.

UPPCB asked CGWA & UPGWD for providing their comments regarding action taken report regarding withdrawal of groundwater without valid NOC. It is observed from the reply received from the UPGWD that the Unit has applied for renewal of its NOC before the expiry of NOC and UPGWD has registered the borewells and NOC has been approved for 05 years from the last date of its expiry and shall be issued to the Unit by the UPGWD shortly with certain conditions and abstraction charges.

It is to submit that the guideline issued by Ministry of Jal Shakti, Govt. of India says "If the application for renewal is submitted in time and the CGWA/ the respective State/ UT Authority is unable to process the application in time; No Objection Certificate shall be deemed to be extended till the date of renewal of No Objection Certificate" and "If the proponent fails to apply for renewal within 3 months from the date of expiry of No Objection Certificate, the proponent shall be liable to pay Environmental Compensation for the period starting from the date of expiry of NOC till NOC is renewed by the competent authority".

Finally, it is to submit that both the Units has applied to CGWA before the expiry of last NOC issued by CGWA & also applied to the UPGWD/ State Authority for registration of borewell & NOC for withdrawal of groundwater and borewells has been registered by the UPGWD, however the NOC is yet to be issued by UPGWD. The is observed that both the Unit is abstracting groundwater without paying any abstraction fees/withdrawal charges. Therefore, both the Unit may be levied groundwater abstraction charges and

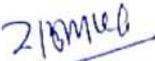
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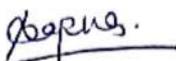
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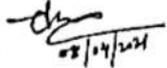
charges may be calculated since expiry date of their NOC by UPGWD as per the "overexploited areas" charges and NOC conditions may be fixed in accordance to the "over-exploited areas" category and as per the notified Ground Water Act / Rules.

6 Inspection team


(Rahul Deo Sharma)
Junior Engineer,
UPGWD, Greater
Noida


08/04/2024
(Kishan Singh)
AEE, UPPCB
Greater Noida


(Sapna Srivastava)
RO, Greater Noida
UPPCB


23/04/2024
(Kamlesh Singh)
Scientist E,
CPCB, Delhi

Annexures

1. **Annexure-1:** Copy of the Hon'ble NGT order dated 02.12.2020.
2. **Annexure-2 :** Copy of NOC renewal application dated 12.09.2018 of M/s Moon Beverages Ltd.
3. **Annexure-3 :** Copy of NOC renewal application dated 19.11.2019 to CGWA of M/s Varun Beverages Ltd.
4. **Annexure-4 :** Copy of NOC renewal application dated 09.01.2021 to UPGWD of M/s Varun Beverages Ltd.
5. **Annexure-5 :** Copy of UPPCB letter dated 22.01.2021 & 22.02.2021 to CGWB
6. **Annexure-6 :** Copy of UPPCB letter dated 25.02.2021, 09.03.2021 & 26.03.2021 to UPGWD
7. **Annexure-7 :** Copy of UPGWD letter dated 16.03.2021 & 05.04.2021 to UPPCB
8. **Annexure-8 :** Copy of UPGWD letter dated 01.04.2021 to DM, Gautambudha Nagar, UP
9. **Annexure-9:** Copy of EPR registration certificate for M/s Moon Beverages Ltd issued by CPCB vide letter dated 12.02.2021 under PWM Rules, 2016.
10. **Annexure-10 :** Copy of the lab analysis results of sample collected from ETP of M/s Moon Beverages Ltd.
11. **Annexure-11 :** Copy of the lab analysis results of sample collected from ETP of M/s Varun Beverages Ltd.

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Flowmeters (Pic 1,2 &3) at borewells installed by M/s Moon Beverages Ltd.

Pic 1



Pic 2



Pic 3



Pic 4: Online OCEMS installed at ETP by M/s Moon Beverages Ltd.



Pic 5: Environmental Display Board at the Gate of M/s Moon Beverages Ltd.



Pic 5: No sludge found in the secondary clarifier during visit and clarifier was operational at M/s Varun Bevg.



Pic 6. Aeration tank of M/s Varun Beverages Ltd.



K. Singh

Item No. 04

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 69/2020

(With affidavit dated 02.09.2020 & report dated 01.10.2020)

Sushil Bhatt

Versus

Applicant

Moon Beverages Limited & Ors.

Respondent(s)

Date of hearing: 02.12.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL, EXPERT MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Respondent: Mr. Pradeep Misra and Mr. Daleep Dhyani, Advocates for UPPCB

ORDER

1. Grievance in this application is that the M/s Moon Beverages Ltd. and M/s Varun Beverages Ltd. are operating at Greater Noida in violation of environmental norms by discharging effluents in the nearby drain against the provisions of the Water (Prevention and Control of Pollution) Act, 1974. They are also extracting ground water illegally.
2. The Tribunal directed furnishing of a factual and action taken report in the matter by a joint Committee comprising the Central Pollution Control Board (CPCB), U.P State PCB (UP PCB), Central Ground Water Authority (CGWA) and the District Magistrate, Greater NOIDA.

3. Accordingly, joint inspection report has been filed by the State PCB on 01.10.2020. An affidavit has also been filed by the CGWA on 02.09.2020. Since the joint inspection report covers the entire matter, we are only referring to the same. There are two reports, one with regard to M/s Moon Beverages Limited and the other with regard to M/s Varun Beverages Limited.

In relating to M/s Moon Beverages Limited, the conclusions and recommendations are as follows:-

"Conclusion and Recommendations:

The Unit manufactures soft drink, juice & package drinking water and wherein the groundwater is main raw material. The Unit is located in Bisrakh block of Gautambudhanagar which falls under over-exploited category as per the Groundwater Resource Assessment, 2017 of CGWA. Since September 2018, the unit is extracting groundwater without any NOC from the CGWA. The Unit during the visit found partially operational and not at its optimum capacity. The ETP was found operational during the visit and found conforming the discharge norms. The Unit also manufactures PET bottles for packaging of its drinking water / mineral water, however, the unit has not registered for the EPR Certification with CPCB/SPCB, as applicable, which is a violation under Rules 13 (2) of the Plastic Waste Management Rules 2016 as amended 2018.

Based on the above observations, following is recommended for compliance:

- 1) The Unit shall obtain NOC from the CGWA for the abstraction of Groundwater which has been expired on September 28, 2018.
- 2) The Unit shall provide Environmental Display Board at the main entrance gate instead of ETP area and shall update the environmental data regularly.
- 3) The Unit shall obtain EPR certification under the PWM Rules, 2016, as amended 2018. The Unit shall renew the Agreement with the Plastic Waste Recycler for the collection and recycling of plastic waste.
- 4) The Unit shall install water-meters at the source i.e. on the borewells and maintain logbook record for the same.
- 5) The Unit shall install OCEMS at ETP and provide its connectivity to CPCB server and ensure continuous & uninterrupted data supply as per the specific condition of the Consent to Operate (CTO) issued by UPPCB."

4. In report relating to M/s Varun Beverages Limited., the conclusions and recommendations are as follows:-

"Conclusion and Recommendations

The Unit manufactures soft-drink wherein the groundwater is main raw material. The Unit is located in Bisrakh block of Gautambudhanagar which falls under over-exploited category as per the Groundwater Resource Assessment, 2017 of CGWB. Since January 2020, the unit is extracting ground water without any NOC from the CGWA.

The Unit, during the visit, was found partially operational and not at its optimum capacity. The ETP was operational during the visit and found conforming the discharge norms. The Unit has EPR registration certificate issued by CPCB vide letter dated 14.08.2020 under PWM Rules 2016, as amended 2018.

Based on the above observations, following is recommended for compliance:

- 1) The Unit shall obtain NOC from the CGWA for the abstraction of Groundwater which has been expired on January 02, 2020.
- 2) The Unit shall remove the floating sludge form the secondary clarifier.
- 3) The Unit shall renew the Agreement with the Plastic Waste Recycler for the collection and recycling of plastic waste."

5. In view of above, action by way of stopping the illegal activities and recovering compensation for the violation as per laid down norms needs to be expeditiously taken, following the process of law. Since the CGWA has not initiated any action, the CPCB and the State PCB may take further action. The State PCB will be the nodal agency for coordination and compliance.

6. A factual and action taken report may be furnished to this Tribunal before the next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

List for further consideration on 25.02.2021.

A copy of this order be forwarded to the CPCB and the State PCB
by e-mail for compliance.

Adarsh Kumar Goel, CP

S.K. Singh, JM

Dr. S.S. Garbyal, EM

Dr. Nagin Nanda, EM

December 02, 2020
Original Application No. 69/2020
SN

Government of India
 Ministry of Jal Shakti
 Department of Water Resources, River Development and Ganga Rejuvenation
 Central Ground Water Authority (CGWA)



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome MR MOONDA
 Previous Login Date Time: 26/08/2020 11:22:23 AM, IP Address: 223.225.7.255

Logout

- Apply
- Feedback
- Change Password
- Profile

Information	Application Status						
Guidelines							
Steps for Filling							
Online Application	Application No:	21-4/275/JPR/ND/2010					
Documents Required	Receive Date:	28/03/2019					
Documents Required for Online Application	Name of Industry:	M/S MOON BEVERAGES LTD.					
<ul style="list-style-type: none"> Industrial Infrastructure Mining 	Application Processing Fee:	Rs. 500,00/- (Rupees Five Hundred Only) (Submitted: Yes)					
Track Status	Current Stage:	Application Processing Stage					
Application Status	Current Status:	In Process					
Location	Address:	Central Ground Water Authority West Block-IIR K Puram SOUTH WEST DELHI					
Area Type							
Segment-B Area Type							
Regional office							
Location							
CGWA Headquarters							
Reports							
Applied for NOC - Online							
NOC Issued-Online							
Contact Us							
Contact							

Receive Date	From User Name	To User Name	Application Verification				Copy of Application Received On
			Forwarded User Name	Action Date	Action Internal Status	Action Comment	
12/09/2018		[Evaluation Officer] Central Ground Water Board Northern Region	(Evaluation Officer) Central Ground Water Board Northern Region	20/12/2018	Approved	Processing for second renewal.	18/09/2018

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment	Ground Water	Ground Water
							Per Day	Annual

20/12/2018	(Evaluation Officer)	(Evaluation Officer)	(Approval Officer)	20/12/2018	Forward	Forwarded	1691.00	507300.00
	Central	Central	Central			to AO		
	Ground	Ground	Ground					
	Water	Water	Water					
	Board	Board	Board					
	Northern	Northern	Northern					
	Region	Region	Region					

28/12/2018	(Evaluation Officer)	(Approval Officer)	(Regional Director)	01/02/2019	Forward	Forwarded	1691.00	507300.00
	Central	Central	Central			to Admin		
	Ground	Ground	Ground					
	Water	Water	Water					
	Board	Board	Board					
	Northern	Northern	Northern					
	Region	Region	Region					

01/02/2019	(Approval Officer)	(Regional Director)	(Evaluation Officer)	29/03/2019	Forward	Forwarded	1691.00	507300.00
	Central	Central	Central			to		
	Ground	Ground	Ground			Member,		
	Water	Water	Water			CGWA.		
	Board	Board	Authority					
	Northern	Northern						
	Region	Region						

29/03/2019	(Regional Director)	(Evaluation Officer)						
	Central	Central						
	Ground	Ground						
	Water	Water						
	Board	Authority						
	Northern							
	Region							

NOC Processing

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment
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No Record for this Stage.

NOC Disbursement

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment
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No Record for this Stage.

Go Back

1/10/21 - (3)



MOON BEVERAGES LIMITED

2B/1, Ecotech III, Udyog Kendra, Greater Noida, Distt. G.B. Nagar (U.P.) 201306
E-mail : moongreaternoida@gmail.com Website : www.rmgindia.in
Mobile : +91-8588828779, 9999986409 • CIN No.: U15549DL1887PLC028032

To
The Regional Officer
Uttar Pradesh Pollution Control Board
A- 1, First Floor, Shopping Complex,
Sector- Beta II, Greater Noida

Date: 9th February 2021

Sub: Consent to Establish a new 300 BPM CSD PET Line

Dear Sir,
We have made an online application regarding the consent to establish a new 300 BPM CSD PET Line.
Recently you have raised certain query and want our clarification about the queries.
Our reply of the about your queries are as under:

Query No.	Your Query	Our Reply
1.	The unit shall obtain NOC from the CGWA for the abstraction of groundwater which has been expired on 28 th Sep 2018.	We have already filed renewal application with the CGWA on 12 th Sep 2018 and CGWA not yet taken any decision. However Govt. of India issued a gazette on dt. 24.09.2020 and clarified/mentioned that "If the application for renewal is submitted in time and the CGWA Authority is unable to process the application in time, then No Objection Certificate (NOC) shall be deemed to be extended till the date of renewal of NOC". We have also approached UPGWD for bore well registration, same has been done, copy enclosed.
2.	The unit shall provide Environmental Display Board at the main entrance gate instead of ETP area and shall update the environmental data regularly.	Environmental Display board already installed at the main entrance gate of factory with up to date environmental data. A photo is enclosed herewith for your ready reference.

AEE
Banshi

3.	(A) The unit shall obtain EPR certification under the PWM Rules 2016, as amended 2018. (B) The unit shall renew the agreement with the Plastic Waste Recycler for the collection and recycling of plastic waste.	(A) We have filed an application with CPCB for EPR registration under the PWM Rules 2016, as amended 2018. A receipt copy is enclosed. (B) We have made an agreement with M/s. GEM Enviro Mgmt Pvt. Ltd. for collection and recycling of plastic waste. A copy of agreement is enclosed.
4.	The unit shall Install water-meters at the source i.e. on the bore wells and maintain logbook record for the same.	We have installed water-meters at the source i.e. on the bore wells as per norms/rules and also maintain logbook for record regularly. Photo graphs of water meters and log book are enclosed.
5.	The unit shall install Online Continuous Emission Monitoring System (OCEMS) at ETP and provide its connectivity to CPCB server and ensure continuous & uninterrupted data supply as per the specific condition of the Consent to Operate (CTO) issued by UPPCB.	We have placed purchase order to install OCEMS at ETP and same has to be connected with CPCB server. A copy of purchase order is enclosed.

We hope you will find the above in order.

Now we request you to please give your consent/approval to establish a new 300 BPM CSD PET Line at our Greater Noida plant.

Thanks and Regards
For Moon Beverages Limited



S.R. Pande

General Manager- HR/Admin

9999515154



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्सियल फ्लैट्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.com, फोन/फैक्स, 0120.2321024

सन्दर्भ संख्या : 1235 / NHT-30 / 2020

दिनांक : 21/12/20

घोषणा

मेसर्स मून बेवरेजेज लि०,
प्लॉट नं०-2बी/1, उद्योग केन्द्र, इफोटेक-3,
ग्रेटर नोएडा, गौतमबुद्धनगर।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० नं० 69/2020 सुशील भट्ट बनाम मून बेवरेजेज लि० एवं अन्य में पारित आदेश दिनांक 02.12.2020 के अनुपालन के सम्बन्ध में।

उपरोक्त विषयक संदर्भ ग्रहण करें। तत्काल में अगवत कराना है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० नं० 69/2020 सुशील भट्ट बनाम मून बेवरेजेज लि० एवं अन्य में दिनांक 01.07.2020 के अनुपालन में गठित संयुक्त समिति (जिला प्रशासन, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली, केन्द्रीय भूमि जल प्राधिकरण, लखनऊ, ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा) द्वारा दिनांक 26.08.2020 को उद्योग का निरीक्षण किया गया था। उक्त समिति की आख्या के अनुसार मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा दिनांक 02.12.2020 को आदेश पारित किया गया है, जिसके मुख्य अंश निम्नवत् हैं—

“Conclusion and Recommendations:

The Unit manufactures soft drink, juice & package drinking water and wherein the groundwater is main raw material. The Unit is located in Bsrakh block of Gautambudhanagar which falls under over-exploited category as per the Groundwater Resource Assessment, 2017 of CGWA. Since September 2018, the unit is extracting groundwater without any NOC from the CGWA. The Unit during the visit found partially operational and not at its optimum capacity. The ETP was found operational during the visit and found conforming the discharge norms. The Unit also manufactures PET bottles for packaging of its drinking water / mineral water, however, the unit has not registered for the EPR Certification with CPCB/SPCB, as applicable, which is a violation under Rules 13 (2) of the Plastic Waste Management Rules 2016 as amended 2018.

Based on the above observations, following is recommended for compliance:

- 1) The Unit shall obtain NOC from the CGWA for the abstraction of Groundwater which has been expired on September 28, 2018.
- 2) The Unit shall provide Environmental Display Board at the main entrance gate instead of ETP area and shall update the environmental data regularly.
- 3) The Unit shall obtain EPR certification under the PWM Rules, 2016, as amended 2018. The Unit shall renew the Agreement with the Plastic Waste Recycler for the collection and recycling of plastic waste.
- 4) The Unit shall install water-meters at the source i.e. on the borewells and maintain logbook record for the same.

- 5) The Unit shall install OCEMS at ETP and provide its connectivity to CPCB server and ensure continuous & uninterrupted data supply as per the specific condition of the Consent to Operate (CTO) issued by UPPCB."

उपरोक्त बिन्दुओं की बिन्दुवार अनुपालन आख्या तत्काल इस कार्यालय को प्रेषित करना सुनिश्चित करें, ताकि ससमय अनुपालन आख्या मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली को प्रेषित की जा सके। उक्त की अगली सुनवाई तिथि 25.02.2021 है।


(डॉ० अर्चना द्विवेदी)
क्षेत्रीय अधिकारी 

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. जिलाधिकारी, गौतमबुद्धनगर।
2. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली।
3. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
4. क्षेत्रीय निदेशक, केन्द्रीय भूमि जल प्राधिकरण, लखनऊ।
5. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।


क्षेत्रीय अधिकारी







MOON BEVERAGES LIMITED

2B/1, Ecotech III, Udyog Kendra, Greater Noida, Distt. G.B. Nagar (U.P.) 201306
E-mail : moongreaternoida@gmail.com Website : www.mmgindia.in
Mobile : +91-8588828779, 9999986409 • CIN No.: U15549DL1987PLC026632

To
The Regional Officer
Uttar Pradesh Pollution Control Board
A- 1, First Floor, Shopping Complex,
Sector- Beta II, Greater Noida

Date: 24th March 2021

Sub: Reply of NGT Query

Dear Sir,

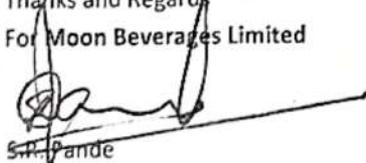
This is in reference to Hon'ble NGT Query (OA no.) 69/2020 dt. 02.12.2020 and your notice no. 1443/NGT-38/2021 dt. 22.02.2021, In the above matter our reply are as given below-

Query No.	Your Query	Reply/ Clarification	Status
1.	The unit shall obtain NOC from the CGWA for the abstraction of groundwater which has been expired on 28 th Sep 2018.	We have already filed renewal application with the CGWA on 12 th Sep 2018 and CGWA not yet taken any decision. However Govt. of India issued a gazette on dt. 24.09.2020 and clarified/mentioned that "If the application for renewal is submitted in time and the CGWA Authority is unable to process the application in time, then No Objection Certificate (NOC) shall be deemed to be extended till the date of renewal of NOC ". We have also approached UPGWD for bore well registration, after our application to them; they have already approved our 3 bore well registration. Approval copies are enclosed. After approval of bore well registration we have applied with UPGWD for relevant NOC for ground water extraction. They have also recommended our application of NOC to their regulatory authorities. A copy of our application for NOC and their letter confirming to us that they have forwarded our application to their office at Lucknow.	UPGWD also communicated to us vide their letter no. 1361/2020-21 dt. 12.03.2021 that they have forwarded our application to Lucknow. Copy enclosed. They have also forwarded from Lucknow office to Member Secretary CGWA office, Jamnagar House, New Delhi vide their letter no. 01/NOC-21LKO dt. 19.03.2021
2.	The unit shall provide Environmental Display Board at the main entrance gate instead of ETP area and update the environmental data regularly.	Environmental Display board already installed at the main entrance gate of factory with up to date environmental data. A photo is enclosed herewith for your ready reference.	Done

3.	(A) The unit shall obtain EPR certification under the PWM Rules 2016, as amended 2018.	(A) We have obtained EPR registration certificate from Central Pollution Control Board under the PWM Rules 2016, as amended 2018. A copy of registration certificate is enclosed.	Done
	(B) The unit shall renew the agreement with the Plastic Waste Recycler for the collection and recycling of plastic waste.	(B) We have made an agreement with M/s. GEM Enviro Mgmt Pvt. Ltd. for collection and recycling of plastic waste. A copy of agreement is enclosed.	Done
4.	The unit shall install water-meters at the source i.e. on the bore wells and maintain logbook record for the same.	We have installed water-meters at the source i.e. on the bore wells as per norms/rules and also maintaining logbook for record regularly. Photo graphs of water meters and log book are enclosed.	Done
5.	The unit shall install Online Continuous Emission Monitoring System (OCEMS) at ETP and provide its connectivity to CPCB server and ensure continuous & uninterrupted data supply as per the specific condition of the Consent to Operate (CTO) issued by UPPCB.	We have installed Online Continuous Emission Monitoring System at ETP from M/s. Swan Technical Services Pvt. Ltd. A copy of installation report including photographs of cabin & instruments installed at OCEMS are enclosed.	Done

We hope you will find the above in order.

Thanks and Regards
For Moon Beverages Limited



S.R. Pande
General Manager- HR/Admin
9999515154



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्सियल कॉम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.com, फोन/फैक्स. 0120.2321024

रजि. नं. (6)

सन्दर्भ संख्या : 1443 / NUT-38 / 2021

दिनांक : 22/02/21

नोटिस

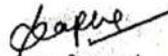
भेसर्स मून बेवरेजेज लि०,
प्लॉट नं०-2बी/1, उद्योग केन्द्र, इकोटेक-3,
ग्रेटर नोएडा, गौतमबुद्धनगर।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० नं० 89/2020 सुशील भट्ट बनाम मून बेवरेजेज लि० एवं अन्य में पारित आदेश दिनांक 02.12.2020 के अनुपालन के सम्बन्ध में।

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० नं० 89/2020 सुशील भट्ट बनाम मून बेवरेजेज लि० एवं अन्य में दिनांक 02.12.2020 को पारित आदेश में आपके उद्योग से सम्बन्धित विन्दुओं पर अनुपालन हेतु इस कार्यालय के पत्र सं० 1235/एनजीटी-38/2020 दिनांक 21.12.2020 द्वारा नोटिस प्रेषित किया गया था, जिसका प्रतिउत्तर आप द्वारा दिनांक 09.02.2021 को इस कार्यालय में प्राप्त कराया गया है। प्राप्त प्रतिउत्तर के अनुसार उद्योग को वर्तमान में भूजल दोहन हेतु केन्द्रीय भूमि जल प्राधिकरण/उ०प्र० भूमि जल विभाग से अनुमति प्राप्त नहीं है तथा उद्योग में जल की आपूर्ति भूजल दोहन द्वारा की जा रही है।

तत्काल में आपको निर्देशित किया जाता है कि आप द्वारा बिना अनुमति के किये जा रहे भूजल दोहन को तत्काल बंद कर अनुपालन आख्या इस कार्यालय को प्राप्त कराना सुनिश्चित करें।

अतः वयों न उद्योग के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की कार्यवाही आरम्भ कर दी जाये, जिसका उत्तरदायित्व स्वयं उद्योग के उत्तरदायी पदाधिकारियों का होगा।


(सपना श्रीवास्तव)
क्षेत्रीय अधिकारी

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. जिलाधिकारी, गौतमबुद्धनगर।
2. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली।
3. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
4. क्षेत्रीय निदेशक, केन्द्रीय भूमि जल प्राधिकरण, लखनऊ।
5. मुख्य पर्यावरण अधिकारी, यू००१, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।


क्षेत्रीय अधिकारी
K Singh



भारत का राजपत्र

The Gazette of India

सी.जी.-डी.एल.-अ.-24092020-221952
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असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 2941]	नई दिल्ली, वृहस्पतिवार, सितम्बर 24, 2020/आश्विन 2, 1942
No. 2941]	NEW DELHI, THURSDAY, SEPTEMBER 24, 2020/ASVINA 2, 1942

जल संसाधन, नदी विकास और गंगा संरक्षण विभाग

(केंद्रीय भूमि जल प्राधिकरण)

अधिसूचना

नई दिल्ली, 24 सितम्बर, 2020

का.आ. 3289(अ).—जबकि, 1985 की सिविल रिट याचिका 4677, एमसी. मेहता बनाम भारत संघ में पारित दिनांक 10 दिसंबर, 1996 के माननीय उच्चतम न्यायालय के आदेश के माध्यम से इसके दिशा-निर्देशों पर केंद्र सरकार ने भूमि जल प्रबंधन और विकास के विनियमन और नियंत्रण के उद्देश्यों से और कतिपय शक्तियों का प्रयोग करने और उससे संबंधित कतिपय कार्यों को करने के लिए पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 5 के तहत शक्तियों का प्रयोग करने के लिए दिनांक 14 जनवरी, 1997 की अधिसूचना सं.का.आ. 38(अ) के माध्यम से केंद्रीय भूमि जल प्राधिकरण (इसके बाद इसे "प्राधिकरण" के रूप में कहा गया है) गठित किया है।

और जबकि प्राधिकरण उद्योगों, अथवा आधारभूत परियोजनाओं अथवा खनन परियोजनाओं इत्यादि के लिए भूजल निष्कर्षण के लिए "अनापत्ति प्रमाणपत्र" जारी करके भूजल विकास और प्रबंधन को विनियमित करता रहा है और वाइस राज्यों और दो संबंधित संघ शासित क्षेत्रों में, जहां पर भूजल विकास संबंधित राज्य सरकारों तथा संघ शासित प्रशासनों द्वारा विनियमित नहीं किया जा रहा है, समय-समय पर इस संबंध में इसने दिशा-निर्देश तैयार किये थे।

और जबकि, कुछ राज्य सरकारों अथवा, संघ शासित क्षेत्रों ने विधान अधिनियमित किए हैं और भूजल विकास और प्रबंधन को विनियमित करनेकेलिए विनियामक दिशा-निर्देश अथवा आदेश जारी किए हैं।

और जबकि, माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली ने 2014 की ओ.ए. सं. 204/205/206 में दिनांक 15 अप्रैल 2015 के आदेश के माध्यम से प्राधिकरण को निर्देश जारी किए हैं कि वह सुनिश्चित करें कि ऐसे किसी भी व्यक्ति जो भूजल निष्कर्षण के लिए ट्यूबवेल, अथवा कोई अन्य साधन संचालित कर रहा है, को प्राधिकरण से अनुमति प्राप्त करनी



GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

Form 1(B)/फॉर्म 1(बी)

[See rule 6(2)/नियम 6(2) देखें]

APPLICATION FOR REGISTRATION OF WELL

कूप के रजिस्ट्रीकरण हेतु आवेदन पत्र

(Commercial/Industrial/Infrastructural/Bulk user having N.O.C. issued by Central Ground Water Authority or by Ground Water Department)

(वाणिज्यिक/औद्योगिक/अवसंरचनात्मक/सामूहिक उपयोगकर्ता जिनके पास एन.ओ.सी. केंद्रीय भूगर्भ जल प्राधिकरण या भूगर्भ जल विभाग द्वारा जारी किया गया)

[UIS 10(1) or 11(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

[उत्तर प्रदेश भूगर्भ जल प्रबंधन और विनियमन अधिनियम, 2019 का युआईएस 10 (1) या 11 (1)]

Applicant's Details आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	GTBN1220RIN0013
Name of the Applicant आवेदक का नाम	RAKESH RAMAN	Father's Name पिता का नाम	S N SAHU
Date of Birth जन्मतिथि	09/11/1964	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number आधार कार्ड संख्या	7211-8968-1756	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	18 / 3rd Floor / Maheshwari	Locality/Village मुहल्ला/गाँव	East Guru Angad Nagar
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	Laxmi Nagar	State राज्य	Delhi
District जनपद	East Delhi	Pin Code पिन कोड	110092
Designation पद	MANAGER ENVIRONMENT	Company Name कंपनी का नाम	MOON BEVERAGES LIMITED
Company Address कंपनी का पता	2B/1, ECOTECH-III, UDYOG KENDRA, GRAETER NOIDA,	Authorization Letter प्राधिकार पत्र	Download

Details of Existing Well विद्यमान कूप का विवरण

District जनपद	Gautam Buddha Nagar	Block ब्लॉक	DADRI
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	2B/1 ECOTECH III	Municipality/Municipal Corporation नगर पालिका/नगर निगम	GREATER NOIDA AUTHORITY
Ward No./Holding No. वार्ड संख्या/होल्डिंग संख्या			N/A

Particulars of The Existing Well

विद्यमान कूप का व्योरा

Date of Construction/Sinking of Well कूप की निर्माण तिथि	15/01/2010	Type of Well कूप का प्रकार	Tube Well/Boring	
Housing Pipe If Any यदि कोई है	Yes	Approx. Length of Housing Pipe (In meter) हाउसिंग पाईप की अनुमानित संवाई (मीटर में)	60.00	
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	228.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	PVC	
Strainer Details स्ट्रेनर का विवरण				
Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	1	
S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (In Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (In Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) संवाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	30.00	60.00	30.00	100.00
Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	90.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No	

Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण

Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m ³ /hr) पंप क्षमता (m ³ /hr)	75.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)			10.00
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	02/01/2009
Details of Utilization of Well कूप के उपयोग का विवरण			
Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	2400.00
Daily Running Hours दैनिक उपयोग (घंटे में)	8.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरे (उद्योग हेतु)	ETP	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes
Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें		Download	
Whether Rain Water Harvesting Structure has been Constructed	Yes	Any Other Information Which You Would Like to Furnish	In Total We have existing 3 Three number of Borewells

within the Premises?

क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?

कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं

Capacity of Structure, Constructed for Rain Water Harvesting (M³)
वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी०^३)

10513.00

NOC Issued By:

अनापत्ति प्रमाण पत्र (द्वारा निर्गत)

Central Ground Water Authority
केन्द्रीय भूगर्भ जल प्राधिकरण

Yes

Certificate Number
प्रमाणपत्र संख्या

21-(275)NR2010-1497

Issue Date
निर्गमन तिथि

28/09/2015

Expiry Date
अंतिम तिथि

27/09/2018

Upload Certificate
प्रमाणपत्र अपलोड करें

Download

Ground Water Department Uttar Pradesh
भूगर्भ जल विभाग उत्तर प्रदेश सरकार

No

Declaration by the Applicant

आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished herein above are correct and true. I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled.
मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रेशन अस्वीकृत/निरस्त किए जाने योग्य होगा।

I Agree/मैं सहमत हूँ

विनीच विद्युत मण्डल कागज-5 भाग-2

पृष्ठ संख्या - 43 पृ (1)
कुल पृष्ठ 417 एवं 478 पृ (विशि)

धनराशि जमा करने का चालान फॉर्म

पंजीकरण सं. 10/12/2020

1. इस फॉर्म (प्रत्येक नया अंतर्गत हो) का प्रयोग केवल वि. उपनगरीय जमा की जाने वाली है। प्रत्येक नया - Ground Water Department, Govt. of Uttar Pradesh
2. पता: श्री. टी. सी. इन्डिया इन्डिया अलुमिना अलुमिना मार्ग लखनऊ-226001
3. पंजीकरण संख्या: 10/12/2020
4. इस फॉर्म को जमा करने के लिए विना Ground Water Department, Govt. of Uttar Pradesh से Registration of well/stratification of NOG for well प्रमाणपत्र प्राप्त करना होगा जो कि जमा के पत्र के साथ देना होगा। अन्यथा जमा नहीं किया जा सकेगा।
5. जमा करने के लिए राशि: ₹. 5,000
6. जमा करने के लिए राशि: ₹. 5,000
7. जमा करने की तिथि: 10/12/2020

पूरा लेखा-सीमांक	शुद्ध लेखा-सीमांक	रकम/राशि	पूरा-सीमांक	शुद्ध लेखा-सीमांक	प्रमाणित, जमा सं.
0 2 3 5	0 0	2 0 0	0 4	0 0	5000
कुल राशि: ₹. Five thousand only					

अंशदाता का नाम: RAKESH RANJAN

** यह चालान जमा करने के लिए प्रयोग किया जा सकता है। अन्यथा नहीं प्रयोग किया जा सकता है।

बताने उपकोषाचार / बैंक के प्रबन्धकारी

बताने संख्या: 73172904
दिनांक: 10/12/2020

R. Ranjan

2000124

भारतीय स्टेट बैंक / SBI (07873)
बताने, गोरखपुर / (10) Nagar, Gorakhpur
GOVT. RECEIVED

30 DEC 2020

Rs. 5000/-

PF: 858765

Checker: KUN KUMAR SINGH



GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 1(B)/फॉर्म 1(बी)

[See rule 6(2)/नियम 6(2) देखें]

APPLICATION FOR REGISTRATION OF WELL.

कूप के रजिस्ट्रीकरण हेतु आवेदन पत्र

(Commercial/Industrial/Infrastructural/Bulk user having N.O.C. issued by Central Ground Water Authority or by Ground Water Department)
(वाणिज्यिक/औद्योगिक/अवसंरचनात्मक/सामूहिक उपयोगकर्ता जिनके पास एन.ओ.सी. केंद्रीय भूगर्भ जल प्राधिकरण या भूगर्भ जल विभाग द्वारा जारी किया गया)

[UIS 10(1) or 11(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]
[उत्तर प्रदेश भूगर्भ जल प्रबंधन और विनियमन अधिनियम, 2019 का युआईएस 10 (1) या 11 (1)]

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	GTBN1220RIN0032
Name of the Applicant आवेदक का नाम	RAKESH RAMAN	Father's Name पिता का नाम	S N SAHU
Date of Birth जन्मतिथि	09/11/1964	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number आधार कार्ड संख्या	7211-8968-1756	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	18 / 3rd Floor / Maheshwari	Locality/Village मुहल्ला/गाँव	East Okra Angad Nagar
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	Laxmi Nagar	State राज्य	Delhi
District जनपद	East Delhi	Pin Code पिन कोड	110092
Designation पद	MANAGER ENVIRONMENT	Company Name कंपनी का नाम	MOON BEVERAGES LIMITED
Company Address कंपनी का पता	2B/1, ECOTECH-III, UDYOG KENDRA, GREATER NOIDA	Authorization Letter प्राधिकरण पत्र	Download

Details of Existing Well
विद्यमान कूप का विवरण

District जनपद	Gautam Buddha Nagar	Block ब्लॉक	DADRI
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	2B/1 ECOTECH III	Municipality/Municipal Corporation नगर पालिका/नगर निगम	GREATER NOIDA AUTHORITY
Ward No./Moulding No. वार्ड संख्या/होस्टिंग संख्या			N/A

Particulars of The Existing Well

विद्यमान कूप का ब्योरा

Date of Construction Sinking of Well कूप की निर्माण तिथि	15/01/2010	Type of Well कूप का प्रकार	Tube Well Boring	
Housing Pipe If Any पट्टि कोई है	Yes	Approx. Length of Housing Pipe (In meter) हाउसिंग पाईप की अनुमानित संवाई (मीटर में)	60.00	
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	228.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	PVC	
Strainer Details स्ट्रेनर का विवरण				
Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	1	
S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (In Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (In Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	30.00	60.00	30.00	100.00
Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	90.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No	

Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण

Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m ³ /hr) पंप क्षमता (m ³ /hr)	75.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)		10.00	
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	02/01/2009

Details of Utilization of Well कूप के उपयोग का विवरण

Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	2400.00
Daily Running Hours दैनिक उपयोग (घंटे में)	8.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जल आपूर्ति के माध्यम से होती है?	No
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरे (उद्योग हेतु)	ETP	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं?	Yes
Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें		Download	
Whether Rain Water Harvesting Structure has been Constructed	Yes	Any Other Information Which You Would Like to Furnish	In Total we have existing 3 Three number of Borewells.

within the Premises?
क्या परिसर में वर्षा जल संचयन
संरचना का निर्माण किया गया है?

कोई अन्य जानकारी जो आप प्रदान
करना चाहते हैं

Capacity of Structure, Constructed for Rain Water Harvesting (M³)
वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी०^३)

10513.00

NOC Issued By:
अनापत्ति प्रमाण पत्र (द्वारा निर्गत)

Yes

Central Ground Water Authority
केंद्रीय भूगर्भ जल प्राधिकरण

Certificate Number
प्रमाणपत्र संख्या

21-(275)-2010-1497

Issue Date
निर्गमन तिथि

28/09/2015

Expiry Date
अंतिम तिथि

27/09/2018

Upload Certificate
प्रमाणपत्र अपलोड करें

Download

No

Ground Water Department Uttar Pradesh
भूगर्भ जल विभाग उत्तर प्रदेश सरकार

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished herein above are correct and true. I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled ..
मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा

I Agree/मैं सहमत हूँ



GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

Form 1(B)/फॉर्म 1(बी)

[See rule 6(2)/नियम 6(2) देखें]

APPLICATION FOR REGISTRATION OF WELL

कूप के रजिस्ट्रीकरण हेतु आवेदन पत्र

(Commercial/Industrial/Infrastructural/Bulk user having N.O.C. issued by Central Ground Water Authority or by Ground Water Department)
(वाणिज्यिक/औद्योगिक/अवसंरचनात्मक/सामूहिक उपयोगकर्ता जिनके पास एन.ओ.सी. केंद्रीय भूगर्भ जल प्राधिकरण या भूगर्भ जल विभाग द्वारा जारी किया गया)

[UIS 10(1) or 11(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]
[उत्तर प्रदेश भूगर्भ जल प्रबंधन और विनियमन अधिनियम, 2019 का यूआईएस 10 (1) या 11 (1)]

Applicant's Details आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	GTBN1220RIN9933
Name of the Applicant आवेदक का नाम	RAKESH RAMAN	Father's Name पिता का नाम	S N SAHU
Date of Birth जन्मतिथि	09/11/1964	Gender लिंग	Male
Nationality राष्ट्रियता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number आधार कार्ड संख्या	7211-8968-1756	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	18 / 3rd Floor / Maheshwari	Locality/Village मुहल्ला/गाँव	East Gurga Angad Nagar
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	Laxmi Nagar	State राज्य	Delhi
District जनपद	East Delhi	Pin Code पिन कोड	110092
Designation पद	MANAGER ENVIRONMENT	Company Name कंपनी का नाम	MOON BEVERAGES LIMITED
Company Address कंपनी का पता	2B/1, ECOTECH III, UDYOG KENDRA, GREATER NOIDA	Authorization Letter प्राधिकार पत्र	Download
Details of Existing Well विद्यमान कूप का विवरण			
District जनपद	Gautam Buddha Nagar	Block ब्लॉक	DADRI
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	2B/1 ECOTECH III	Municipality/Municipal Corporation नगर पालिका/नगर निगम	GREATER NOIDA AUTHORITY
Ward No./Holding No. वार्ड संख्या/होल्डिंग संख्या			N/A

Particulars of The Existing Well
विद्यमान कुूप का विवरण

Date of Construction/Sinking of Well कुूप की निर्माण तिथि	15/01/2010	Type of Well कुूप का प्रकार	Tube Well/Boring	
Housing Pipe If Any हाउसिंग पाईप है	Yes	Approx. Length of Housing Pipe (In meter) हाउसिंग पाईप की अनुमानित लंबाई (मीटर में)	60.00	
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	228.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	PVC	
Strainer Details स्ट्रेनर का विवरण				
Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	1	
S.No. क्र.सं.	Strainer Installed at what Depth from Ground Level (In Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (In Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	40.00	60.00	20.00	255.00
Approx. Depth of Well (In meter) कुूप की अनुमानित गहराई (मीटर में)	60.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well? क्या कुूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No	

Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण

Type of Pump to be Used प्रयोग किए जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	75.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)		10.00	
Operational Device चरिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	02/01/2009

Details of Utilization of Well
कुूप के उपयोग का विवरण

Purpose of the Existing Well विद्यमान कुूप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	2400.00
Daily Running Hours दैनिक उपयोग (घंटे में)	8.00	Whether the Water Supplied In Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No

Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)

ETP

Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not?

Yes

कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं

Upload NOC

अनापत्ति प्रमाणपत्र अपलोड करें

Download

Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?

Yes

Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं

In total we have existing 3 Three number of Borewells.

Capacity of Structure, Constructed for Rain Water Harvesting (M³) वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी³)

10513.00

NOC Issued By:

अनापत्ति प्रमाण पत्र (द्वारा निर्गत)

Central Ground Water Authority केन्द्रीय भूगर्भ जल प्राधिकरण

Yes

Certificate Number प्रमाणपत्र संख्या

21-4(275)NA2010-1497

Issue Date निर्गमन तिथि

28/09/2015

Expiry Date अंतिम तिथि

27/09/2018

Upload Certificate प्रमाणपत्र अपलोड करें

Download

Ground Water Department Uttar Pradesh भूगर्भ जल विभाग उत्तर प्रदेश सरकार

No

Declaration by the Applicant आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished herein above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled .. मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा

I Agree/मैं सहमत हूँ

विभागीय निगम समूह धारा-5 भाग-2
कनक नगर - 13 " 11
(अनुसू 417 एच 478 संकेत)

धनराशि जमा करने का चालान फॉर्म

आवेदक/ बैंक का नाम व शाखा

1. निम्न व्यक्ति (व्यक्तियों के अलावा) का नाम के साथ वे धरनाशु करवा कर लें। उनका नाम : Ground Water Department, Govt. of Uttar Pradesh
2. पता : 9th Floor, Indira Bhawan, Ashoka Marg Lucknow-226001
3. बैंकका नाम / एच का नाम व पार : CTBN1220RIN0033
4. जमा की जा रही धराशु का पूर्ण विवरण : Ground Water Department, Govt. of Uttar Pradesh for Registration of wells/suicce of NOG for well (धरनाशु निम्न हेतु जमा की जा रही है तथा निम्न विवरण के पत्र में जमा की जा रही है।)
5. धराशु की दरज राशि : Rs. 5000
6. धराशु की विवरण राशि : Rs. 5000
7. बैंक अकाउंट की 13 डिजिट कोड

दुधन देना-लॉकर	एच दुधन-लॉकर	बन्क अकाउंट	एच अकाउंट	धराशु-लॉकर	5000
8 2 3 5	0 0	2 0 0	0 4	0 0	

धराशु (रुपये में) : 500 (thousand) पैसे

आवेदक का नाम व हस्ताक्षर RAKESH RANIAN

For MOON BEVERAGES LT

" यह धराशु निम्न धराशु में जमा किया गया है जो कि धरनाशु की आवश्यकता नहीं है।

केवल उपकोषागार / बैंक के प्रयोगार्थ

R. Ranian
Auth Sig

बन्कका संख्या : 55522832

दिनांक : 22/12/2020

LU00128

पंजी में 40

पंजी में 60

Rs. 5000
Five thousand

धराशु

धराशु की वे धरनाशु उपकोषागार / बैंक की मुद्रा सहित

RECEIVED BY SPT (G...)
 22/12/2020
Ranian



GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (A)/फॉर्म 8 (ए)

**APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION
CERTIFICATE FOR SINKING OF EXISTING WELL IN NON-NOTIFIED AREA**
विद्यमान कूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसरचलात्मक अथवा सामूहिक उपयोगिता)

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]
[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अधीन]

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	GTBN0221NIN0107
Application Date आवेदन तिथि		10/02/2021	
Name of the Applicant आवेदक का नाम	MUKESH AGARWAL		
Mobile No. मोबाइल नंबर	9999515154	Email ID. ईमेल आईडी	pandesrp@hotmail.com
Date of Birth जन्मतिथि	04/12/1960	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	8988-0053-8424	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	PLOT NO. 2-B/1, ECOTECH- 3, UDHYOG KENDRA, G.B. NAGAR	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	GAUTAM BUDH NAGAR	State राज्य	Uttar Pradesh
District जनपद	GAUTAM BUDH NAGAR	Pin Code पिन कोड	201308
Designation पद	GENERAL MANAGER- HR & ADMIN	Company Name कंपनी का नाम	MOON BEVERAGES LIMITED
Company Address कंपनी का पता	2B/1, ECOTECH- III, UDHYOG KENDRA, GREATER NOIDA,	Authorization Letter प्राधिकार पत्र	Download

Details of Existing Well
विद्यमान कूप का विवरण

District जनपद	Gautam Buddh Nagar	Block ब्लॉक	DADRI
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	2B/1,	Municipality/Municipal Corporation नगर पालिका/नगर निगम	ECOTECH III
Ward No./Holding No. वार्ड संख्या/होल्डिंग संख्या	UDHYOG KENDRA GREATER NOIDA	Uploaded Land Details अपलोड किया गया भूमि का विवरण	Download

Particulars of The Existing Well
विद्यमान कूप का ब्यौरा

38

EG

Date of Construction/Sinking of Well कूप की निर्माण तिथि	15/01/2010	Type of the Well कूप का प्रकार	Tube Well/Boring	
Housing Pipe If Any यदि कोई है	Yes	Approx. Length of Housing Pipe (In Meter) हाउसिंग पाईप की अनुमानित लंबाई (मीटर में)	60.00	
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	228.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	PVC	
Strainer Details स्ट्रेनर का विवरण				
Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	1	
S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	30.00	60.00	30.00	100.00
Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	90.00	Whether there has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No	
Give Particulars Regarding Water Quality of the Well कूप की जलीय गुणवत्ता का विवरण दें	N/A			
Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण				
Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	75.00	
Horse Power (H.P.) हॉर्स पावर (एच.पी.)		10.00		
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	02/01/2009	
Details of Utilization of Well कूप के उपयोग का विवरण				
Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	2400.00	
Daily Running Hours दैनिक उपयोग (घंटे में)	8.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No	

Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)

EFFLUENT TREATMENT PLANT

Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/ अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं

Yes

Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें

Download

Length of Section Pipe (in Meter) सक्शन पाइप की लंबाई (मीटर में)

30.00

Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?

Yes

Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:

In total we have existing 3 number of borewells

affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m³/day

Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m³/day

Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories

Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs

Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m³/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.

Capacity of Structure, Constructed for Rain Water Harvesting (M³) 10513.00

वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी^३)

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished herein above are correct and true. I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled.
मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रेशन अस्वीकृत/निरस्त किए जाने योग्य होगा।

I Agree/सहमत

Note/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction or alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification or scrutiny, the application is liable for rejection.
- In case any of the particulars/ information furnished is found to be incorrect at any stage even after issue of the AUTHORIZATION/ NO OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
 - (a) Document showing proof of ownership of land;
 - (b) Photocopy of Aadhaar card / voter ID / ration card / any other proof of identification
 - (c) Map showing location of the proposed well, which have been referred to in item no.2(a), (b) and (c).
 - (d) Affidavit referred to in item no. 7(i) or 7(ii), as the case may be (if required)
- **Additional Documents to be submitted with the application**
- **(I) For Industrial User**
 - (a) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 cubic meter/day.
 - (b) Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10 cubic meter/day.
 - (c) Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories.
 - (d) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
 - (e) Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m³/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.
- **(II) For Commercial User**
 - (a) In cases where dewatering is involved, submission of impact assessment report prepared by a consultant on the ground water situation in the area giving detailed plan of pumping, proposed usage of pumped water and comprehensive impact assessment of the same on the ground water regime shall be mandatory. The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc.
 - (b) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water from any other source in case water is required for construction in safe and semi critical areas.
 - (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in notified areas.
 - (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
 - (e) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc. (in case of completed infrastructure projects for commercial use).
 - (f) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.
- The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.



GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (A)/फॉर्म 8 (ए)

**APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION
CERTIFICATE FOR SINKING OF EXISTING WELL IN NON-NOTIFIED AREA**

विद्यमान कूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसंरचनात्मक अथवा सामूहिक उपयोक्ता)

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]
[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अधीन]

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	GTBN0221NIN0127
Application Date आवेदन तिथि		11/02/2021	
Name of the Applicant आवेदक का नाम	MUKESH AGARWAL		
Mobile No. मोबाइल नंबर	9999515154	Email ID. ईमेल आईडी	pandesrp@hotmail.com
Date of Birth जन्मतिथि	04/12/1960	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	8988-0053-8424	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	PLOT NO. 2-B/1, ECOTECH- 3, UDHYOG-KENDRA, G.B. NAGAR	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	GAUTAM BUDH NAGAR	State राज्य	Uttar Pradesh
District जनपद	GAUTAM BUDH NAGAR	Pin Code पिन कोड	201308
Designation पद	GENERAL MANAGER- HR & ADMIN	Company Name कंपनी का नाम	MOON BEVERAGES LIMITED
Company Address कंपनी का पता	2B/1, ECOTECH- III, UDHYOG KENDRA, GREATER NOIDA,	Authorization Letter प्राधिकार पत्र	Download
Details of Existing Well विद्यमान कूप का विवरण			
District जनपद	Gautam Buddh Nagar	Block ब्लॉक	DADRI
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	2B/1,	Municipality/Municipal Corporation नगर पालिका/नगर निगम	ECOTECH III
Ward No./Holding No. वार्ड संख्या/होल्डिंग संख्या	UDHYOG KENDRA GREATER NOIDA	Uploaded Land Details अपलोड किया गया भूमि का विवरण	Download
Particulars of The Existing Well विद्यमान कूप का ब्यौरा			

42

50

Date of Construction/Sinking of Well कूप की निर्माण तिथि	15/01/2010	Type of the Well कूप का प्रकार	Tube Well/Boring	
Housing Pipe If Any यदि कोई है	Yes	Approx. Length of Housing Pipe (In Meter) हाउसिंग पाईप की अनुमानित लंबाई (मीटर में)	60.00	
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	228.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	PVC	
Strainer Details स्ट्रेनर का विवरण				
Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	1	
S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	30.00	60.00	30.00	100.00
Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	90.00	Whether there has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No	
Give Particulars Regarding Water Quality of the Well कूप की जलीय गुणवत्ता का विवरण दें	N/A			
Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण				
Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	75.00	
Horse Power (H.P.) हॉर्स पावर (एच.पी.)		10.00		
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	02/01/2009	
Details of Utilization of Well कूप के उपयोग का विवरण				
Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	2400.00	
Daily Running Hours दैनिक उपयोग (घंटे में)	8.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No	

Please Submit Mode of Treatment of Waste

Water/Effluent (For Industries)
अपशिष्ट जल की उपचार प्रणाली का
(अनुचित्रण हेतु)

EFFLUENT TREATMENT PLANT

Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not?
कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं।

Yes

Upload NOC

अनापत्ति प्रमाणपत्र अपलोड करें

Download

Length of Section Pipe (in Meter)
समथान पाइप की लंबाई (मीटर में)

30.00

Whether Rain Water Harvesting Structure has been Constructed within the Premises?

क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?

Yes

Any Other Information Which You Would Like to Furnish
कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:

N/A

affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m³/day

Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m³/day

Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories

Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws Issued by Ministry of Housing & Urban Affairs

Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m³/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.

Capacity of Structure, Constructed for Rain Water Harvesting (M³) 10513.00

वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी³)

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished herein above are correct and true. I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled.
मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रेशन अस्वीकृत/निरस्त किए जाने योग्य होगा

I Agree/सहमत

Note/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction or alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification or scrutiny, the application is liable for rejection.
- In case any of the particulars/ information furnished is found to be incorrect at any stage even after issue of the AUTHORIZATION/ NO OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
 - (a) Document showing proof of ownership of land;
 - (b) Photocopy of Aadhaar card / voter ID / ration card / any other proof of identification
 - (c) Map showing location of the proposed well, which have been referred to in item no.2(a), (b) and (c).
 - (d) Affidavit referred to in item no. 7(i) or 7(ii), as the case may be (if required)
- **Additional Documents to be submitted with the application**
 - (I) **For Industrial User**
 - (a) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 cubic meter/day.
 - (b) Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10 cubic meter/day.
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 - (d) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
 - (e) Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m³/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.
 - (II) **For Commercial User**
 - (a) In cases where dewatering is involved, submission of impact assessment report prepared by a consultant on the ground water situation in the area giving detailed plan of pumping, proposed usage of pumped water and comprehensive impact assessment of the same on the ground water regime shall be mandatory. The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc.
 - (b) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water from any other source in case water is required for construction in safe and semi critical areas.
 - (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in notified areas.
 - (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
 - (e) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc. (in case of completed infrastructure projects for commercial use).
 - (f) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.
- The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.



GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (A)/फॉर्म 8 (ए)

**APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION
CERTIFICATE FOR SINKING OF EXISTING WELL IN NON-NOTIFIED AREA**
विद्यमान कूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसंरचनात्मक अथवा सामूहिक उपयोक्त)

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]
[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अर्धिन]

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	GTBN0221NIN0128
Application Date आवेदन तिथि		11/02/2021	
Name of the Applicant आवेदक का नाम	MUKESH AGARWAL		
Mobile No. मोबाइल नंबर	9999515154	Email ID. ईमेल आईडी	pandesrp@hotmail.com
Date of Birth जन्मतिथि	04/12/1960	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	8988-0053-8424	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	PLOT NO. 2-B/1, ECOTECH-3, UDHYOG KENDRA, G.B. NAGAR	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	GAUTAM BUDH NAGAR	State राज्य	Uttar Pradesh
District जनपद	GAUTAM BUDH NAGAR	Pin Code पिन कोड	201308
Designation पद	GENERAL MANAGER- HR & ADMIN	Company Name कंपनी का नाम	MOON BEVERAGES LIMITED
Company Address कंपनी का पता	2B/1, ECOTECH- III, UDHYOG KENDRA, GREATER NOIDA,	Authorization Letter प्राधिकार पत्र	Download

Details of Existing Well
विद्यमान कूप का विवरण

District जनपद	Gautam Buddh Nagar	Block ब्लॉक	DADRI
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	2B/1,	Municipality/Municipal Corporation नगर पालिका/नगर निगम	ECOTECH III
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	UDHYOG KENDRA GREATER NOIDA	Uploaded Land Details अपलोड किया गया भूमि का विवरण	Download

Particulars of The Existing Well
विद्यमान कूप का ब्यौरा

AG

Date of Construction/Sinking of Well कूप की निर्माण तिथि	15/01/2010	Type of the Well कूप का प्रकार	Tube Well/Boring
Housing Pipe If Any यदि कोई है	Yes	Approx. Length of Housing Pipe (In Meter) हाउसिंग पाईप की अनुमानित लंबाई (मीटर में)	60.00
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	228.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	PVC
Strainer Details स्ट्रेनर का विवरण			
Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	1

S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	30.00	60.00	30.00	100.00

Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	90.00	Whether there has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No
Give Particulars Regarding Water Quality of the Well कूप की जलीय गुणवत्ता का विवरण दें	N/A		

Details of Existing Pumping Device
विद्यमान पंपिंग उपकरण का विवरण

Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	75.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)	10.00		
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	02/01/2009

Details of Utilization of Well
कूप के उपयोग का विवरण

Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	2400.00
Daily Running Hours दैनिक उपयोग (घंटे में)	8.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No

Please Submit Mode of Treatment of Waste

Water/Effluent (For Industries)
अपशिष्ट जल की उपचार प्रणाली भरें
(उद्योग हेतु)

EFFLUENT TREATMENT PLANT

Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not?

Yes

कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं

Upload NOC

अनापत्ति प्रमाणपत्र अपलोड करें

Download

Length of Section Pipe (in Meter)

30.00

सक्शन पाइप की लंबाई (मीटर में)

Whether Rain Water Harvesting Structure has been Constructed within the Premises?

Yes

क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?

Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:

In total we have existing 3 number of borewells

affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m³/day

Certificate regarding non/partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m³/day

Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories

Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs

Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m³/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.

Capacity of Structure, Constructed for Rain Water Harvesting (M³)

10513.00

वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी³)

48

50

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished herein above are correct and true. I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled.

मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा।

I Agree/सहमत

Note/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction or alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification or scrutiny, the application is liable for rejection.
- In case any of the particulars/information furnished is found to be incorrect at any stage even after issue of the AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
 - (a) Document showing proof of ownership of land;
 - (b) Photocopy of Aadhaar card / voter ID / ration card / any other proof of identification
 - (c) Map showing location of the proposed well, which have been referred to in item no.2(a), (b) and (c).
 - (d) Affidavit referred to in item no. 7(i) or 7(ii), as the case may be (if required)
- **Additional Documents to be submitted with the application**
 - (I) **For Industrial User**
 - (a) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 cubic meter/day.
 - (b) Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10 cubic meter/day.
 - (c) Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories.
 - (d) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
 - (e) Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m³/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.
 - (II) **For Commercial User**
 - (a) In cases where dewatering is involved, submission of impact assessment report prepared by a consultant on the ground water situation in the area giving detailed plan of pumping, proposed usage of pumped water and comprehensive impact assessment of the same on the ground water regime shall be mandatory. The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc.
 - (b) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water from any other source in case water is required for construction in safe and semi critical areas.
 - (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in notified areas.
 - (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
 - (e) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc. (in case of completed infrastructure projects for commercial use).
 - (f) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.
- The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.

ANNEXURE - C

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Renew of NOC Issued to Existing Industrial Projects Abstracting GroundWater
(Application For Renewal of NOC)

Application Number : 21-4/1261/UP/IND/2016

Applied For Renewal : 1st

1. General Information:

Water Quality:	Fresh Water
Application Type Category/ Type of Application:	Beverages
(i) Name of Industry:	VARUN BEVERAGES LIMITED
(ii) Location Details of the Industrial Unit- (Attach Site Plan and Certified Revenue Sketch) (\$)	
Address Line 1 :	PLOT NO. 2E, ECOTECH III
Address Line 2 :	UDYOG KENDRA, GREATER NOIDA-201306
Address Line 3 :	
State:	UTTAR PRADESH
District:	GAUTAM BUDDHA NAGAR
Sub-District:	BISRAKH
Village/Town:	Tusyana
Latitude:	
Logitude:	
Area Type :	Non-Notified
Area Type Category :	Over Exploited
(iii) Communication Address	
Address Line 1:	M/S VARUN BEVERAGES LIMITED,
Address Line 2:	PLOT NO. 2E, ECOTECH III, UDYOG KENDRA,
Address Line 3:	GREATER NOIDA-201306, UTTAR PRADESH
State:	UTTAR PRADESH
District:	GAUTAM BUDDHA NAGAR
Sub-District:	BISRAKH
Pincode:	201306
Phone Number with Area Code:	
Mobile Number:	91-7379226688
Fax Number:	
E-Mail:	rohit.verma@rjcorp.in
(v) Details of Existing NOC issued by CGWA (enclose copy)	
NOC Letter No:	CGWA/NOC/IND/ORIG/2018/3042
Date of Issuance:	03/01/2018
Vallidity (Start):	03/01/2018
Validity (End):	02/01/2020

Government of India
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Reason for not applying for renewal before expiry of NOC NA
Validity (Attach Affidavit):

(vi) Purpose of Renewal Application: Existing Ground Water

2. Details of Water Requirement (Fresh and Recycled Water Usage):
(Please Enclose Water Flow Chart of Activities and Requirement of Water at each Stage) (\$)

(i) Total Water Requirement (a+b+c+d) (m3/day)

	Existing	Additional	Total
Water Requirement Details (Fresh Water) (m3/day)			
(a) Ground Water Requirement (m3/day):	1163.00	0.00	1163.00
(b) Surface Water Available (Canal, River, Ponds etc.) (m3/day):	0.00	0.00	0.00
(c) Water Supply from Any Agency (m3/day):	0.00	0.00	0.00
Total Fresh Water Requirement (a+b+c)(m3/day):	1163.00	0.00	1163.00
(d) Recycled Water Usage (m3/day):	20.00	0.00	20.00
Total Water Requirement : (a+b+c+d)(m3/day)	1183.00	0.00	1183.00

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m3/day)	Additional Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
Industrial Activity	1100.00	0.00	1100.00	261	287100.00
Residential / Domestic	20.00	0.00	20.00	261	5220.00
Greenbelt Development /Environment Maintenance	3.00	0.00	3.00	261	783.00
Other Use	60.00	0.00	60.00	261	15660.00
Grand Total	1183.00	0.00	1183.00		308763.00

(iii) Details of Water Availability from ETP / STP for Recycle / Resuse usage:

	Existing		Additional		Total	
	(m3/day)	No. Of Days	(m3/year)	(m3/day)	No. Of Days	(m3/year)
Effluent / Sewerage generated and treated in ETP / STP:	450.00	261	117450.00			450.00 117450.00
Availability treated Effluent / Sewerage for usage:	20.00	261	5220.00			20.00 5220.00

Government of India
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Effluent / Sewerage discharge after treatment: 430.00 261 112230.00

430.00 112230.00

(iv) Availability treated effluent usage : Total quantity same as 2 I (d) and 2 II (b) above

	Existing (m3/day)	Additional availability (m3/day)	Total Use + Availability (m3/day)
Industrial Activity / Commercial Use	10.00	0.00	10.00
Domestic / Residential Use	0.00	0.00	0.00
Greenbelt development / Environment maintenance	8.00	0.00	8.00
Other Use / Flushing Req.	2.00	0.00	2.00
Total	20.00	0.00	20.00

3. (a). Groundwater Abstraction Structure- Existing:

Number of Existing Structures: 3

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2010	55.00 / 254	15.00	30.00	13 / 261	Submersible Pump	7.50	Yes	Yes / -
2	Borewell / 2010	55.00 / 254	15.00	30.00	12 / 261	Submersible Pump	10.50	Yes	Yes / -
3	Borewell / 2014	75.00 / 254	15.00	60.00	7 / 261	Submersible Pump	10.50	Yes	Yes / -

(b). Groundwater Abstraction Structure- Additional:

Number of Additional Structures: 0

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
0									

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
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Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Renew of NOC Issued to Existing Industrial Projects Abstracting GroundWater
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Application Number : 21-4/1261/UP/IND/2016

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4. (a). Compliance to the Condition prescribed in the NOC

SNo.	Conditions given in NOC	Compliance Conditions Applicable	Status of Compliance
1	Area Specific Plantation	Yes	Photo attached
2	Domestic Water School Sanitation	Yes	Photo Attached
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	Yes	Reports are attached
4	Maintenance of recharge structures	Yes	Photo Attached
5	Number of Pizometers as per NOC and Water Level Record	Yes	Records are attached
6	Number of Tubewells Borewales as per NOC	Yes	3 Nos.
7	Pizometer fitted with AWLRs with telemetry as per NOC	Yes	Photo Attached
8	Quantum of Groundwater as per NOC	Yes	303543 cub.m/year
9	Recharge through ponds	Yes	Photo Attached
10	Recycle and reuse of water	Yes	water balance attached
11	RWH and AR structures implemented	Yes	Photo attached
12	Submission of Compliance report to the Region	Yes	Copy Attached
13	Water conservation measures	Yes	Photo Attached
14	Water Security Plan of villages	Yes	Photo Attached
15	Well monitored around the plant premises	No	NA
16	Wells fitted with water meter and its Record	Yes	photo and record are attached

(b). Compliance to the Condition prescribed in the NOC - Other

SNo.	Conditions given in NOC	Status of Compliance
1	AS PER NOC	Compliance Filled as per NOC

5. Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality in and Around the Area) Applicable to Industries Consuming Greater Than 500 m³/day and / or having a Land Area of Greater Than 2 Ha.- (\$)

Reports are attached

6. Details of Rainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. If the Firm has Proposed to take up Rainwater Harvesting and Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency where the Harvesting Measures are Proposed, if Already implemented, details may be furnished. (Attach Report on Comprehensive & Feasible Rainwater Harvesting / Recharge Proposal).- (\$)

Reports are attached

INDUSTRIAL USE- Self Declaration

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
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Application for Renew of NOC Issued to Existing Industrial Projects Abstracting GroundWater
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I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / information submitted is found to be false or misleading at any stage, the application will be rejected outright.

I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.

I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.

1. Application proforma is subject to modification from time to time.

2. Application should be submitted to Regional Office.

Regional Director, Central Ground Water Board Northern Region, Bhujal Bhavan, Sector-B, Sitapur Road Yojna, Ram Ram Bank Chauraha, LUCKNOW, UTTAR PRADESH, 226021

3. Incomplete application will be summarily rejected.

Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.

4. Receipt of Processing Fee of Rs. 500.00/- (Rupees Five Hundred Only) submitted through NON TAX RECEIPT PORTAL (<https://bharatkosh.gov.in>) should be attached along with hard copy of application.

Processing Fee:-

Bharat Kosh Transaction 111190001982

Ref. No:-

Bharat Kosh Transaction 01/11/2019

Date:-

Note:- The Processing Fee Is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.

5. Hard copy of application required: Yes

Attached Files:

1). Site Plan : (Refer: 1 (ii))

No Attachment Found!

2). Certified Revenue Sketch : (Refer: 1 (ii))

No Attachment Found!

3). Reason for Not Applying for Renewal before Expiring NOC : (Refer: 1 (v))

No Attachment Found!

Government of India
Ministry of Jal Shakti
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Application Number : 21-4/1261/UP/IND/2016

Applied For Renewal : 1st

4). Existing NOC : (Refer: 1 (vii))

S.No	Attachment Name	File Name
1	Existing NOC	NOC.pdf

5). Enclose Flow Chart of Activity and Requirement of Water: (Refer: 2)

No Attachment Found!

6). Groundwater Availability Report : (Refer: 4)

No Attachment Found!

7). Details of Rainwater Harvesting / Artificial Recharge Measures : (Refer: 5)

S.No	Attachment Name	File Name
1	RWH report	Rain Water Harvesting VBL-3.pdf

8). Authorization :

S.No	Attachment Name	File Name
1	Air Consent	Air-2019.pdf
2	water consent	Water-2019.pdf

9). Extra Attachment :

S.No	Attachment Name	File Name
1	ETP	otp.pdf
2	Geo hydrological reports	CGWA proposal.pdf
3	Pond Recharge Proposal	Pond Recharge VBL ECOTECH-3.pdf
4	Pond Adaptation	Ponds adoption.pdf

10). Compliance to the Condition prescribed in the NOC

S.No.	Conditions given in NOC	Attachments		
		S.No.	Attachment Name	File Name
1	Area Specific Plantation	1	PLANTATION	water sanitation.pdf
2	Domestic Water School Sanitation	1	WATER SANITATION	water sanitation.pdf
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	1	Test Report	Pre and Post water test report 2018.pdf
4	Maintenance of recharge structures	1	BOREWELL	Borewell -1.pdf
		2	RWH	RWH.pdf
5	Number of Pizometers as per NOC and Water Level Record	1	PEIZOMETER	VBL Peizometer.pdf
6	Number of Tubewells Borewales as per NOC	1	BOREWELL	Borewell -1.pdf

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7	Pizometer fitted with AWLRs with telemetry as per NOC	1	PEIZOMETER	VBL Peizometer.pdf
8	Quantum of Groundwater as per NOC	1	Water Abstraction Data	Water Abstraction data.pdf
		2	WATER ABSTRACTION	water Conservation.pdf
9	Recharge through ponds	1	POND DETAILS -1	Pond Details-1.pdf
		2	POND DETAILS-3	Pond Details-2.pdf
		3	Pond Recharge	Pond Recharge VBL ECOTECH-3.pdf
10	Recycle and reuse of water	1	recycle and reuse	Water Distribution and Balance.pdf
11	RWH and AR structures implemented	1	RWH	RWH.pdf
		2	RWH Report	Rain Water Harvesting VBL-3.pdf
12	Submission of Compliance report to the Region	1	Compliance	SelfCompliance.pdf
13	Water conservation measures	1	WATER SANITATION	water sanitation.pdf
14	Water Security Plan of villages	1	Water Security	water sanitation.pdf
15	Well monitored around the plant premises	No Attachment Found!		
16	Wells fitted with water meter and its Record	No Attachment Found!		

11). Compliance to the Condition prescribed in the NOC - Other

S.No.	Conditions given in NOC	Attachments		
S.No.	Attachment Name	File Name		
1	AS PER NOC	1	Compliance	Compliance Report submitted manually.pdf

12). Bharat Kosh Receipt (Processing Fee):

S.No	Attachment Name	File Name
1	FEE RECEIPT	BHARAT KOSH FEE.pdf

13). Application with Signature and Seal:

No Attachment Found!

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
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Application for Renew of NOC Issued to Existing Industrial Projects Abstracting GroundWater
(Application For Renewal of NOC)

Application Number : 21-4/1261/UP/IND/2016

Applied For Renewal : 1st

Date :

Place :

Name & Signature of the applicant
(With official seal)

Associated User : RAJRATHORE
Submitted By User : RAJRATHORE
Submission Date : 19/11/2019

* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.



15/12/21 Jap

VARUN BEVERAGES LIMITED

Plot No. 2E, Udyog Kendra, Ecotech-III, Greater Noida, Distt. G. I. Nagar (UP) - 201305 (INDIA)
Ph: 0120-300014 Fax: 0120-300020

CIN : L74800DL1995PLC000830 Web : www.rjcorp.in E-mail ID : info@rjcorp.in

Date : 11th January 2021

To

Area Officer,
UPPCB, A-1, 1st Floor,
Commercial Complex, Beta 2,
Greater Noida (UP)

Subject : Compliance to Order dated 02.12.2020 by Hon'ble NGT, New Delhi in case no. 69/2020 (Sushil Bhatt vs. Moon Beverages & Ors.)
Ref. No. : Notice no. 1236/NGT-38/2020 dated 21-12-2020 received on 22nd December 2020.

Dear Sir / Madam,

In reference to above referred notice sl. no. wise status of compliance is as under:

1. We had obtained NOC no. CGWA/NOC/IND/ORIG/2018/3042 dated 31-01-2018 from CGWA for ground water extraction which was valid till 02.01.2020. Copy of said NOC is attached herewith as **Annexure A**. We had applied for renewal of said NOC on 19-11-2019 from the CGWA. A copy of said renewal application is attached herewith as **Annexure B**. Later, we learnt from the website of CGWA that CGWA has transferred the responsibility of grant of NOC to State Ground Water Department. Screenshot of CGWA website to this effect is attached as **Annexure C**. We applied for the NOC from Uttar Pradesh Ground Water Department through our application no. GTBN0121RIN0045 dated 09-01-2021 immediately after the online portal of UPGWD got operational/activated. A copy of the said application dated 09.01.2021 is attached herewith as **Annexure D**.

We hereby assure you that we shall submit the renewed NOC issued by Uttar Pradesh Ground Water Department to your office as soon as we receive it.

2. We have already removed the floating sludge from the secondary clarifier and we had already submitted the compliance report in this regard through our letter dated 27-08-2020 to your office. A copy of the said letter is attached herewith as **Annexure E**.
3. A copy of renewed agreement with Plastic Waste Recycler for the collection and recycling of plastic waste is attached as **Annexure F**.

corp.

VARUN BEVERAGES LIMITED



Plot No. : 2E, Udyog Kendra, Ecotech-III, Greater Noida, Distt. G.B. Nagar (U.P.) - 201306 (INDIA)
Ph. : 0120-3060814 Fax : 0120-3060828

CIN : L74899DL1995PLC069839 Web : www.rjcorp.in E-mail ID : Info@rjcorp.in

In view of the above, we have provided all required information / documents in compliance to the Hon'ble NGT order and above referred notice and believe that you will find the same in order.

Thanking you.

Yours truly,
For Varun Beverages Limited

Authorised Signatory

Annexure : As above.

Copy to:-

1. District Magistrate, Gautam Budh Nagar (UP)
2. Member Secretary, Central Pollution Control Board, New Delhi
3. Member Secretary, Uttar Pradesh Pollution Control Board, Lukhnow (UP)
4. Regional Director, CGWA, Lukhnow (UP)
5. Chief Executive Officer, Vrat-1, UP Pollution Control Board, Lukhnow (UP)



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉन्वेंशन कम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternolda@uppcb.com, फोन/फैक्स. 0120.2321024

सन्दर्भ संख्या : 1236 / NIT-38 / 2020

दिनांक 21/12/20

नोटिस

मेसर्स वरुण बेवरेजेज लि० (यूनिट-2),
प्लॉट नं०-2ई, उद्योग केन्द्र, इकोटेक-3,
ग्रेटर नोएडा, गौतमबुद्धनगर।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० नं० 69/2020 सुशील भट्ट बनाम मून बेवरेजेज लि० एवं अन्य में पारित आदेश दिनांक 02.12.2020 के अनुपालन के सम्बन्ध में।

उपरोक्त विषयक संदर्भ ग्रहण करें। तत्क्रम में अगवत कराना है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० नं० 69/2020 सुशील भट्ट बनाम मून बेवरेजेज लि० एवं अन्य में दिनांक 01.07.2020 के अनुपालन में गठित संयुक्त समिति (जिला प्रशासन, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली, केन्द्रीय भूमि जल प्राधिकरण, लखनऊ, ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा) द्वारा दिनांक 28.08.2020 को उद्योग का निरीक्षण किया गया था। उक्त समिति की आख्या के अनुसार मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा दिनांक 02.12.2020 को आदेश पारित किया गया है, जिसके मुख्य अंश निम्नवत् हैं-

“Conclusion and Recommendations

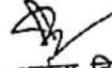
The Unit manufactures soft-drink wherein the groundwater is main raw material. The Unit is located in Bisrakh block of Gautambudhanagar which falls under over-exploited category as per the Groundwater Resource Assessment, 2017 of CGWB. Since January 2020, the unit is extracting ground water without any NOC from the CGWA.

The Unit, during the visit, was found partially operational and not at its optimum capacity. The ETP was operational during the visit and found conforming the discharge norms. The Unit has EPR registration certificate issued by CPCB vide letter dated 14.08.2020 under PWM Rules 2016, as amended 2018.

Based on the above observations, following is recommended for compliance:

- 1) The Unit shall obtain NOC from the CGWA for the abstraction of Groundwater which has been expired on January 02, 2020.
- 2) The Unit shall remove the floating sludge form the secondary clarifier.
- 3) The Unit shall renew the Agreement with the Plastic Waste Recycler for the

उपरोक्त बिन्दुओं की बिन्दुवार अनुपालन आख्या तत्काल इस कार्यालय को प्रेषित करना सुनिश्चित करें, ताकि ससमय अनुपालन आख्या मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली को प्रेषित की जा सके। उक्त की अगली सुनवाई तिथि 25.02.2021 है।


(डॉ० अचना द्विवेदी)
क्षेत्रीय अधिकारी *de*

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. जिलाधिकारी, गौतमबुद्धनगर।
2. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली।
3. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
4. क्षेत्रीय निदेशक, केन्द्रीय भूमि जल प्राधिकरण, लखनऊ।
5. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।


क्षेत्रीय अधिकारी *de*



ANNEXURE - I

Application for NOC for Well-1

1A/2021

NOC Application Form



GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (A)/फॉर्म 8 (ए)

**APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION
CERTIFICATE FOR SINKING OF EXISTING WELL**

विद्यमान कूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसंरचनात्मक अथवा सामूहिक उपयोक्ता)

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]
[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अधीन]

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	GTBN0121N7N0067
Application Date आवेदन तिथि		09/01/2021	
Name of the Applicant आवेदक का नाम	ROHIT VERMA	Email ID. ईमेल आईडी	rohit.verma@varun.com
Mobile No. मोबाइल नंबर	7379226688	Gender लिंग	Male
Date of Birth जन्मतिथि	19/07/1980	ID as Address Proof निवास प्रमाण हेतु आईडी	
Nationality राष्ट्रियता	Indian	Uploaded Other ID अपलोड किया गया	
Other ID Number	AELPV8S98K	Locality/Village मुहल्ला/गाँव	
House No./Flat No./Building No. मकान सं./फ्लैट सं./बिल्डिंग सं.	Varun Beverages Limited, Plot No. 2E, Udyog Kendra, Ecotech III, Greater Noida	State राज्य	Uttar Pradesh
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	GAUTAM BUDH NAGAR	Pin Code पिन कोड	201306
District जनपद	GAUTAM BUDH NAGAR	Company Name कंपनी का नाम	Varun Beverages Limited
Designation पद	Occupier	Authorization Letter प्राधिकार पत्र	Download
Company Address कंपनी का पता	Plot No. 2E, Udyog Kendra Ecotech III, Greater No		

Details of Existing Well
विद्यमान कूप का विवरण

District जनपद	Gautam Buddh Nagar	Block ब्लॉक	BISRAKH
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	Plot No. 2E	Municipality/Municipal Corporation नगर पालिका/नगर निगम	Udyog Kendra
Ward No./Holding No. वार्ड संख्या/होल्डिंग संख्या			Ecotech III

Particulars of The Existing Well
विद्यमान कूप का ब्यौरा

1/9/2021

NOC Application Form

Date of Construction/Sinking of Well कूप की निर्माण तिथि	01/01/2010	Type of the Well कूप का प्रकार	Tube Well/Boring	
Housing Pipe If Any यदि कोई है	Yes	Approx. Length of Housing Pipe (In Meter) हाउसिंग पाईप की अनुमानित संवाई (मीटर में)	42.00	
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	254.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	PVC	
Strainer Details स्ट्रेनर का विवरण				
Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	1	
S.No क्रम	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) संवाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	42.00	52.00	10.00	254.00
Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	55.00	Whether there has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No	
Give Particulars Regarding Water Quality of the Well कूप की जलीय गुणवत्ता का विवरण दें		NEA		
Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण				
Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m ³ /hr) पंप क्षमता (m ³ /hr)	50.00	
Horse Power (H.P.) हॉर्स पावर (एच पी.)		10.00		
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	30/07/2010	
Details of Utilization of Well कूप के उपयोग का विवरण				
Purpose of the Existing Well विद्यमान कूप का उद्देश्य	Industrial	Annual Running Hours दार्शिक उपयोग (घंटे में)	1500.00	
Daily Running Hours दैनिक उपयोग (घंटे में)	6.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No	
Please Suggest Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरी (उद्योग हेतु)	Activated Sludge Process	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes	
Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें	Download	Length of Section Pipe (In Meter) संयोजन पाइप की संवाई (मीटर में)	25.00	
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संयोजन संरचना का निर्माण किया गया है?	Yes	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:	Renewal of NOC for ground water extraction was applied from GWA	
Capacity of Structure, Constructed for Rain Water Harvesting (M ³)		13833.00		

1/3/2021

बर्दा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी०³)

NOC Application Form

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished herein above are correct and true. I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application registration is liable to be rejected/cancelled.

मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य है। मैं जानता हूँ कि यदि जल पटवतल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन रजिस्ट्रेशन अस्वीकृत निरस्त किए जाने योग्य होगा।

I Agree/सहमत

ANNEXURE - I

Application for NOC for Well-2

21/1/2021

NOC Application Form



GROUND WATER DEPARTMENT

(Hamann Ganga & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

Form 8 (A)/फॉर्म 8 (ए)

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION
CERTIFICATE FOR SINKING OF EXISTING WELL

विद्यमान कूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसंरचनात्मक अथवा सामूहिक उपयोगकर्ता)[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]
[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अधीन]Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	GTBN0221NIN0122
Application Date आवेदन तिथि		10/02/2021	
Name of the Applicant आवेदक का नाम	ROHIT VERMA		
Mobile No. मोबाइल नंबर	7378228688	Email ID. ईमेल आईडी	rohit.verma@rjcoro.in
Date of Birth जन्मतिथि	19/07/1980	Gender लिंग	Male
Nationality राष्ट्रियता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	8382-8021-5730	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं/फ्लैट सं/भवन सं	Varun Beverages Limited, Plot No. 2E, Udyog Kendra, Ecotech III, Greater Noida	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	GAUTAM BUDDH NAGAR	State राज्य	Uttar Pradesh
District जनपद	GAUTAM BUDDH NAGAR	Pin Code पिन कोड	201308
Designation पद	Occupier	Company Name कंपनी का नाम	Varun Beverages Limited
Company Address कंपनी का पता	Plot No. 2E, Udyog Kendra Ecotech III, Greater No	Authorization Letter प्राधिकार पत्र	Download

Details of Existing Well
विद्यमान कूप का विवरण

District जनपद	Gautam Buddha Nagar	Block ब्लॉक	BISRAKH
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	Plot No. 2E	Municipality/Municipal Corporation नगर पालिका/नगर निगम	Udyog Kendra
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	Ecotech III	Uploaded LandDetailsPath अपलोड किया गया भूमि का विवरण	

2/11/2021

NOC Application Form

Particulars of The Existing Well
 विद्यमान कुूप का ब्योरा

 Date of Construction/Sinking of Well 01/01/2014
 कुूप की निर्माण तिथि

 Housing Pipe If Any Yes
 यदि कोई है

 Approx. Diameter of Housing Pipe 254.00
 (mm)
 हाउसिंग पाईप का अनुमानित व्यास
 (मिलीमीटर में)

Strainer Details
 स्ट्रेनर का विवरण

 Material of Strainer PVC
 स्ट्रेनर की सामग्री

 Type of the Well Tube Well/Storage
 कुूप का प्रकार

 Approx. Length of Housing Pipe 35.00
 (In Meter)
 हाउसिंग पाईप की अनुमानित लंबाई
 (मीटर में)

 Material of the Housing Pipe & Blank Pipe PVC
 हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री

 Number of Strainer(s) 2
 स्ट्रेनर की संख्या

S.No. क्रम	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	35.00	46.00	10.00	254.00
2	65.00	65.00	10.00	254.00

 Approx. Depth of Well (In meter) 75.00
 कुूप की अनुमानित गहराई (मीटर में)

 Whether there has been Any Adverse Report Regarding Water Quality of the Well?
 क्या कुूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?

No

 Give Particulars Regarding Water Quality of the Well
 कुूप की जलीय गुणवत्ता का विवरण दें

N/A

Details of Existing Pumping Device
 विद्यमान पंपिंग उपकरण का विवरण

 Type of Pump to be Used Submersible
 प्रयोग किये जाने वाले पंप का प्रकार

 Pump Capacity (In m3/hr) 60.00
 पंप क्षमता (m3/hr)

 Horse Power (H.P.)
 हॉर्स पावर (एच.पी.)

15.00

 Operational Device Electric Motor
 परिचालन उपकरण

 Date of Energization 01/02/2014
 विद्युतीकरण तिथि

Details of Utilization of Well
 कुूप के उपयोग का विवरण

 Purpose of the Existing Well Industrial
 विद्यमान कुूप का उद्देश्य?

 Annual Running Hours 2510.00
 वार्षिक उपयोग (घंटे में)

 Daily Running Hours 10.00
 दैनिक उपयोग (घंटे में)

 Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? No
 क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?

2/11/2021

NOC Application Form

Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरे (उद्योग हेतु)	Activated Sludge Process	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes
Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें	Download	Length of Section Pipe (in Meter) संयोजन पाइप की लंबाई (मीटर में)	25.00
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संयोजन संरचना का निर्माण किया गया है?	Yes	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:	Renewal of NOC for ground water extraction was applied from GOWA.
Capacity of Structure, Constructed for Rain Water Harvesting (M ³) वर्षा जल के संयोजन हेतु निर्मित संरचना की क्षमता (मी ³)		13833.00	

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished herein above are correct and true. I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled.
मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य है। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रेशन अस्वीकृत/निरस्त किए जाने योग्य होगा।

I Agree/सहमत

Note/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction / alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification / scrutiny, the application is liable for rejection.
- In case any of the particulars/ information furnished is found to be in correct at any stage even after issue of the AUTHORIZATION/ NO_OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
 - Document showing proof of ownership of land;
 - Photocopy of Aadhaar card / voter ID / ration card / any other proof of identification
 - Map showing location of the proposed well, which have been referred to in item no. 2(a), (b) and (c).
 - Affidavit referred to in item no. 7(i) or 7(ii), as the case may be (if required)
- The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.

ANNEXURE - I

Application for NOC for Well-3

2/1/2021

NOC Application Form



GROUND WATER DEPARTMENT

(Namami Ganga & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

Form 8 (A)/फॉर्म 8 (ए)

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION
CERTIFICATE FOR SINKING OF EXISTING WELL

विद्यमान कुप की वोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसंरचनात्मक अथवा सामूहिक उपयोगकर्ता)[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]
[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अधीन]Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	GTBN0221MMN0123
Application Date आवेदन तिथि		10/02/2021	
Name of the Applicant आवेदक का नाम	ROHIT VERMA		
Mobile No. मोबाइल नंबर	7379226688	Email ID, ईमेल आईडी	rohit.verma@rjicorp.in
Date of Birth जन्मतिथि	19/07/1980	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	8382-6021-5730	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	Varun Beverages Limited, Plot No. 2E, Udyog Kendra, Ecotech III, Greater Noida	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	GAUTAM BUDH NAGAR	State राज्य	Uttar Pradesh
District जनपद	GAUTAM BUDH NAGAR	Pin Code पिन कोड	201306
Designation पद	Occupier	Company Name कंपनी का नाम	Varun Beverages Limited
Company Address कंपनी का पता	Plot No. 2E, Udyog Kendra, Ecotech III, Greater No	Authorization Letter प्राधिकार पत्र	Download
Details of Existing Well विद्यमान कुप का विवरण			
District जनपद	Gautam Buddha Nagar	Block ब्लॉक	BISRAKH
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	Plot No. 2E	Municipality/Municipal Corporation नगर पालिका/नगर निगम	Udyog Kendra
Ward No./Holding No. वार्ड संख्या/होल्डिंग संख्या	Ecotech III	Uploaded LandDetailsPath अपलोड किया गया भूमि का विवरण	

68

2/11/2021

Particulars of The Existing Well
विद्यमान कुूप का ब्योरा

NOC Application Form

Date of Construction/Sinking of Well 01/01/2010
 कुूप की निर्माण तिथि

Housing Pipe If Any Yes
 यदि कोई है

Approx. Diameter of Housing Pipe (mm) 254.00
 हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)

Strainer Details
स्ट्रेनर का विवरण

Material of Strainer PVC
 स्ट्रेनर की सामग्री

S.No. Strainer Installed at what Depth from Ground Level (in Meter)
 क्रम स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)
 संख्या

Strainer Installed upto what Depth from Ground Level (in Meter)
 स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)

Length (in meter) Diameter (in millimeter)
 लंबाई (मीटर में) व्यास (मिलीमीटर में)

1 42.00

52.00

10.00

254.00

Approx. Depth of Well (in meter) 55.00
 कुूप की अनुमानित गहराई (मीटर में)

Whether there has been Any Adverse Report Regarding Water Quality of the Well?
 क्या कुूप के जल की गुणवत्ता के संबंध में कोई प्रतिश्रुत रिपोर्ट है?

No

Give Particulars Regarding Water Quality of the Well
 कुूप की जलीय गुणवत्ता का विवरण दें

N/A

Details of Existing Pumping Device
विद्यमान पंपिंग उपकरण का विवरण

Type of Pump to be Used Submersible
 प्रयोग किये जाने वाले पंप का प्रकार

Pump Capacity (in m3/hr) 40.00
 पंप क्षमता (m3/hr)

Horse Power (H.P.) 10.00
 हॉर्स पावर (एच.पी.)

Operational Device Electric Motor
 परिचालन उपकरण

Date of Energization 30/07/2010
 विद्युतीकरण तिथि

Details of Utilization of Well
कुूप के उपयोग का विवरण

Purpose of the Existing Well Industrial
 विद्यमान कुूप का उद्देश्य?

Annual Running Hours 1627.00
 वार्षिक उपयोग (घंटे में)

Daily Running Hours 7.00
 दैनिक उपयोग (घंटे में)

Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? No
 क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?

69

2/11/2021

Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) **Activated Sludge Process**
अपशिष्ट जल की उपचार प्रणाली भरे (उद्योग हेतु)

Upload NOC **Download**
अनापत्ति प्रमाणपत्र अपलोड करें

Whether Rain Water Harvesting Structure has been Constructed within the Premises? **Yes**
इस परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?

Capacity of Structure, Constructed for Rain Water Harvesting (M³) **13833.00**
वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी³)

NOC Application Form

Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? **Yes**
कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाणपत्र प्राप्त कर लिया गया है अथवा नहीं

Length of Section Pipe (in Meter) **25.00**
संलग्न पाइप की लंबाई (मीटर में)

Any Other Information Which You Would Like to Furnish **Renewal of NOC for ground water extraction was applied from 1/1/2021**
कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:

Declaration by the Applicant अवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished herein above are correct and true. I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled.
मैं स्तुतवारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच/पड़ताल के दौरान किसी भी स्तर पर उल्लेखित विवरण अथवा तथ्य सत्य नहीं पाया जाता, तो मेरा आवेदन/रजिस्ट्रेशन रद्दीकरण/अस्वीकरण/निरस्त किया जाने योग्य होगा।

I Agree/सहमत

Notes/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction/alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification i scrutiny, the application is liable for rejection.
- In case any of the particulars/information furnished is found to be in correct at any stage even after issue of the AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
 - (a) Document showing proof of ownership of land,
 - (b) Photocopy of Aadhaar card / voter ID / ration card / any other proof of identification
 - (c) Map showing location of the proposed well, which have been referred to in item no.2(a), (b)and(c).
 - (d) Affidavit referred to in item no. 7(i) or 7(ii), as the case may be (if required)
- The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.



VARUN BEVERAGES LIMITED



Plot No. : 2E, Udyog Kendra, Ecotech-III, Greater Noida, Distt. G.B. Nagar (U.P.) - 201306 (INDIA)
Ph. : 0120-3060814 Fax : 0120-3060828

CIN : L74899DL1995PLC069839 Web : www.rjcorp.in E-mail ID : Info@rjcorp.in

Date: 13.03.2021

To

The Regional Officer,
UPPCB, A-1, 1st Floor,
Commercial Complex, Beta 2,
Greater Noida (UP)

Subject : Compliance to Order dated 02.12.2020 by Hon'ble NGT, New Delhi in case no. 69/2020 (Sushil Bhatt vs. Moon Beverages & Ors.)
Ref. No. : Notice no. 1444/NGT-38/2021 dated 22.02.2021 received on 09.03.2021
: Our earlier letter dated 11.01.2021

Dear Sir / Madam,

We are in receipt of above-mentioned notice dated 22.02.2021 which was received by us on 09.03.2021 vide which we have been directed to stop extraction of ground water in absence of NOC and submit compliance thereof and to show cause as to why proceedings to impose purported Environment Compensation should not be initiated against the industry.

We are highly surprised and aggrieved to receive the aforesaid notice dated 22.02.2021 and we deny the allegations at the outset. Before replying the same we would like to bring to your kind notice very significant facts, circumstances and legal position pertaining to aforesaid subject matter, which if not considered at this stage would bring grave injustice, irreparable losses (monetary as well as the Goodwill of the Company) besides interrupting the business of the Company. A notice was served upon the company on 22.12.2020 wherein three issues were raised pursuant to the order of Hon'ble National Green Tribunal, New Delhi (NGT) dated 02.12.2020 in a matter (case no. 69/2020) seemingly filed before Hon'ble NGT on the complaint of one Mr. Sushil Bhatt. The same was appropriately replied vide our letter dated 11.01.2021 and two issues were closed as complied, whereas the issue pertaining to "renewal of NOC for extracting ground water" was not closed despite of providing satisfactory explanation along with supporting documents.

It is understood that the date of hearing before Hon'ble NGT was on 25.02.2021 and the fact that notice under reply was issued on 22/02/2021 by your good office leaves us with a conclusion that Hon'ble NGT was not fairly updated on the facts, notification and legal proposition related to the matter. We strongly believe that we have complied with all the applicable Rules and Regulations in this regard and should not be panelised for no fault from our side.



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In this regard, it is pertinent to pay attention to the Public Notice dated 15.10.2019 issued by Central Ground Water Authority, which is also prominently displayed on the website of CGWA which clearly states as under:-

Quote:-

".....No Objection Certificate (NOC) for Ground Water withdrawal through NOCAP portal of CGWA is hereby extended upto 31..03.2020"

"All the users drawing ground water without a valid NOC from CGWA are directed to submit their applications for NOC online through NOCAP portal of CGWA by or before the said date. Industrial, Infrastructure and Mining projects withdrawing ground water without a valid NOC or failing to apply for NOC by or before the said date shall be liable to pay Fine as well as Environmental Compensation/Damages to be decided by Hon'ble NGT, New Delhi as per Law."

Unquote:-

A bare perusal of aforesaid Public Notice issued by CGWA clearly allows those Company/Industry which has already applied for NOC on or before 31.03.2020 and shall not be liable for any Environmental Compensation/Damages. It is pertinent to mention that our Company already had NOC for extracting ground water vide NOC no. CGWA/ NOC/ IND/ ORIG/ 2018/ 3042 dated 31.01.2018, which was valid upto 02.01.2020. Renewal application of said NOC was applied with CGWA on 19.11.2019 as per then applicable Regulations. In view of aforesaid facts and Public Notice dated 15.10.2019, no coercive action more so direction of stoppage of ground water extraction is warranted and also not legally tenable against the Company. A copy of public notice dated 15.10.2019, NOC dated 21.01.2018 and renewal application dated 19.11.2020 is attached and marked as Annexure 'A', 'B' and 'C' respectively.

Furthermore, as per Rule 15(2) of the Uttar Pradesh Ground Water (Management and Regulation) Rules, 2020. Rule 15(2) provides that application for issuance of NOC shall be disposed of within 30 days of receipt of such application otherwise it shall be deemed to be issued.

A copy of relevant extract of Rule 15 is attached and marked as Annexure 'D'.

It is also important to refer to a document uploaded by Ground Water Department (Govt. of Uttar Pradesh) wherein it has mentioned that issuance of NOC for existing well is allowed in every block (attached as Annexure 'E'). In this behalf, the Director State Ground Water Department vide its letter dated 25.02.2021 has intimated all the District Collectors to dispose off the renewal application within 30 days from receipt of such application. A copy of said letter dated 25.02.2021 is attached and marked as Annexure 'F'.



VARUN BEVERAGES LIMITED



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We would humbly request you to apprise the Hon'ble NGT about the said facts in the interest of Principles of Natural Justice.

We also take liberty to reply to said notice dated 22.02.2021 as under, without prejudice to our rights and contentions:-

1. M/s Varun Beverages Limited is a listed public limited company having its registered office at F-2/7, Okhla Industrial Area, New Delhi – 110020 (The Company). The Company is a licensed franchisee of PepsiCo India Holdings Pvt. Limited and is engaged in manufacture of non-alcoholic beverages, juices, packaged drinking water under 'PepsiCo' brand. The Company owns 32 manufacturing units located in 34 States / UTs in India. The Company is a law abiding Corporate and takes all possible steps for compliance of all applicable Laws/Rules.
2. Vide Public notice dated 15.10.2019, CGWA has informed to all existing ground water users including industrial, infrastructure and mining projects that due date for submission of applications for grant of 'No Objection Certificate' (NOC) for Ground Water withdrawal through NOCAP portal of CGWA is hereby extended upto 21.03.2020. Further, it was also directed to submit applications for NOC online through NOCAP portal by or before due date. It was further stated that Industries, Infrastructure and Mining projects withdrawing ground without valid NOC or failing to apply for NOC by or before said due date shall be liable to pay Fine as well as Environment Compensation / Damages.

That we already had obtained a NOC issued by CGWA bearing no. CGWA/NOC/IND/ORIG/2018/3042 dated 31.01.2018 which was valid upto 02.01.2020. A renewal application was applied on 19.11.2019 through CGWA online portal followed by our reminders dated 31.07.2020 (Annexure 'G'). While said renewal application was pending, CGWA posted on its website that UP Government has started its online portal for issue of Ground water NOC and hence CGWA NOCAP Portal has stopped processing of existing applications, as well as fresh and renewal applications for Projects in UP and advised all Project Proponents of UP to visit upgwdonline.in. A screenshot of CGWA portal is annexed and attached as 'Annexure 'H'.

In view of above advisory posted on CGWA portal, as soon as UPGWD website was operational/activated, we submitted an application on the portal of State of UP on 09.01.2021 (Annexure 'I') for issue of Registration of Groundwater Well and renewal of NOC for ground water extraction for existing Industrial project followed by our letter dated 25.02.2021 (Annexure 'J').

73



VARUN BEVERAGES LIMITED



Plot No. : 2E, Udyog Kendra, EcoTech III, Greater Noida, Distt. G. N. Nagar (U.P.) - 201306 (INDIA)
Ph : 0120-3060814 Fax : 0120-3060828

CIN : L74899DL1995PLC069839 Web : www.rjcorp.in E-mail ID : info@rjcorp.in

The details of NOC obtained and steps taken for obtaining Registration / NOC from CGWA / UP Ground Water Department is summarised in tabular form as under for ready reference:-

Detail of NOC obtained from CGWA:

NOC No.	Date of NOC	NOC Validity Period	Renewal Applied on
CGWA/NOC/IND/ORIG/2018/3042	31-Jan-2018	03-Jan-2018 to 02-01-2020	19-Nov-2019

Detail of Registration / NOC applied to UPGWD:

Bore Well No.	Registration Application No.	Registration Applied on	Registration approval date	NOC application Number / date
Bore Well No. 1	GTBN0121RIN0045	09-01-2021	02-03-2021	GTBN0121NIN0067 / 09-01-2021
Bore Well No. 2	GTBN0121RIN0050	19-01-2021	02-03-2021	GTBN0221NIN0122 / 19-01-2021
Bore Well No. 3	GTBN0121RIN0051	19-01-2021	02-03-2021	GTBN0221NIN0123 / 19-01-2021

From the above table, it is apparent that we have already obtained registration (Annexure 'K') of our ground water wells from UPGWD and our application for renewal of NOC for ground water extraction is pending with the UPGWD.

As mentioned above, as per Rule 15(2) of the Uttar Pradesh Ground Water (Management and Regulation) Rules, 2020 application for issuance of NOC shall be disposed of within 30 days of receipt of such application otherwise it shall be deemed to be issued.

- From the above submissions, it is apparent that we have already had a NOC from CGWA and it is because of change in approving authority that we had to apply again before UPGWD where our application is pending, however, now it is deemed to be issued by operation of law itself.

In view of above submissions, your goodself will be satisfied that there is no non-compliance at our end and we are operating well within the legislative framework. In the circumstances, we cannot be asked to stop extraction of ground water and request to reconsider your decision.

It is, therefore, requested to apprise the above facts to the Hon'ble NGT in the above mentioned pending matter. It is also requested to drop all proceedings as mentioned in above-mentioned notice under reply and in case the department is not satisfied, grant us an

74



VARUN BEVERAGES LIMITED



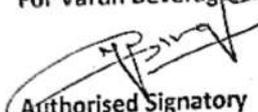
Plot No. : 2E, Udyog Kendra, Ecotech-III, Greater Noida, Distt. G.B. Nagar (U.P.) - 201306 (INDIA)
Ph. : 0120-3060814 Fax : 0120-3060828

CIN : L74899DL1995PLC069839 Web : www.rjcorp.in E-mail ID : Info@rjcorp.in

opportunity to present our case in person. We shall be glad to clarify all queries in this regard.

Thanking you.

Yours truly,
For Varun Beverages Limited, Greater Noida (Ecotech-III):


Authorised Signatory

Encl:- Annexures as marked below:

- A. Public notice dated 15.10.2019
- B. NOC dated 21.01.2018 granted to Varun Beverages Ltd.
- C. Renewal application dated 19.11.2019
- D. Relevant extract of Rule 15 of the UP Ground Water (M&R) Rules, 2020
- E. Document uploaded by UP Ground Water Department on its portal
- F. Letter dated 25.02.2021 by Director State Ground Water Department
- G. Reminders dated 31.07.2020
- H. Screenshot of CGWA portal
- I. Application for registration of borewell filed on the portal of State of UP on 09.01.2021
- J. Letter dated 25.02.2021
- K. Registration of bore well from UPGWD

Copy to:-

1. Chairman, Uttar Pradesh Pollution Control Board, Lucknow (UP)
2. District Magistrate, Gautam Budh Nagar (UP)
3. Member Secretary, Central pollution Control Board, New Delhi
4. Member Secretary, Uttar Pradesh Pollution Control Board, Lucknow (UP)
5. Regional Director, CGWA, Lucknow (UP)
6. Chief Executive Officer, Vrat-1, Uttar Pradesh Pollution Control Board, Lucknow (UP)



ET-47-193469510

क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्शियल कॉम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.com, फोन/फैक्स, 0120.2321024

सन्दर्भ संख्या : 1444/NAT-38/2021

दिनांक : 22/02/21

नोटिस

मेसर्स वरुण बेवरेजेज लि0 (यूनिट-2),
प्लॉट नं0-2ई, उद्योग केन्द्र, इकोटेक-3,
ग्रेटर नोएडा, गौतमबुद्धनगर।

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 नं0 69/2020 सुशील भट्ट बनाम मून बेवरेजेज लि0 एवं अन्य में पारित आदेश दिनांक 02.12.2020 के अनुपालन के सम्बन्ध में।

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 नं0 69/2020 सुशील भट्ट बनाम मून बेवरेजेज लि0 एवं अन्य में दिनांक 02.12.2020 को पारित आदेश में आपके उद्योग से सम्बन्धित विन्दुओं पर अनुपालन हेतु इस कार्यालय के पत्र सं0 1236/एनजीटी-38/2020 दिनांक 21.12.2020 द्वारा नोटिस प्रेषित किया गया था, जिसका प्रतिउत्तर आप द्वारा दिनांक 12.01.2021 को इस कार्यालय में प्राप्त कराया गया है। प्राप्त प्रतिउत्तर के अनुसार उद्योग को वर्तमान में भूजल दोहन हेतु केन्द्रीय भूमि जल प्राधिकरण/उ0प्र0 भूमि जल विभाग से अनुमति प्राप्त नहीं है तथा उद्योग में जल की आपूर्ति भूजल दोहन द्वारा की जा रही है।

तत्क्रम में आपको निर्देशित किया जाता है कि आप द्वारा दिना अनुमति के किये जा रहे भूजल दोहन को तत्काल बंद कर अनुपालन आख्या इस कार्यालय को प्राप्त कराना सुनिश्चित करें।

अतः क्यों न उद्योग के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की कार्यवाही आरम्भ कर दी जाये, जिसका उत्तरदायित्व स्वयं उद्योग के उत्तरदायी पदाधिकारियों का होगा।

क्षेत्रीय प्रदूषण बोर्ड नोएडा सेक्टर-1

उपरोक्त नियमानुसार आवश्यक कार्यवाही करें

(सपना श्रीवास्तव)
क्षेत्रीय अधिकारी

कृपया निम्नलिखित को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

15-3-21
क्षेत्रीय अधिकारी, गौतमबुद्धनगर।

2. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली।
3. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
4. क्षेत्रीय निदेशक, केन्द्रीय भूमि जल प्राधिकरण, लखनऊ।
5. मुख्य पर्यावरण अधिकारी, टूट-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।

ACC
Sapna

Sapna
क्षेत्रीय अधिकारी



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्सियल कॉम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogaternoida@uppcb.com, फोन/फैक्स. 0120.2321024

सन्दर्भ संख्या : 1310 /M 61-38/20

दिनांक : 22/1/21

सेवा में,

क्षेत्रीय निदेशक,
केन्द्रीय भू-गर्भीय जल बोर्ड, उत्तरी क्षेत्र,
भूजल भवन, सेक्टर-बी, सीतापुर रोड योजना,
राम-राम बैंक चौराहा, लखनऊ-226021.
ई-मेल-rdnr-egwb@nic.in

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 नं0 69/2020 सुशील भट्ट बनाम मून बेवरेजेज लि0 एवं अन्य में पारित आदेश दिनांक 02.12.2020 के अनुपालन के सम्बन्ध में।
महोदय,

कृपया उपरोक्त विषयक सन्दर्भ ग्रहण करने का कष्ट करें। जैसा कि आप अवगत हैं कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 नं0 69/2020 सुशील भट्ट बनाम मून बेवरेजेज लि0 एवं अन्य में दिनांक 01.07.2020 के अनुपालन में गठित संयुक्त समिति (जिला प्रशासन, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली, केन्द्रीय भूमि जल प्राधिकरण, लखनऊ, ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा) द्वारा दिनांक 26.08.2020 को उद्योग का निरीक्षण किया गया था। उक्त समिति की आख्या के अनुसार मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा दिनांक 02.12.2020 को आदेश पारित किया गया है, जिसकी प्रति संलग्न है तथा उक्त दोनों उद्योगों के सम्बन्ध में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा निर्गत आदेश के मुख्य अंश निम्नवत् हैं-

In Relating to M/s Moon Beverages Limited, the conclusions and recommendations are as follows:

"Conclusion and Recommendations:

The Unit manufactures soft drink, juice & package drinking water and wherein the groundwater is main raw material. The Unit is located in Bisakh block of Gautambudhanagar which falls under over-exploited category as per the Groundwater Resource Assessment, 2017 of CGWB. Since September 2018, the unit is extracting groundwater without any NOC from the CGWA. The Unit during the visit found partially operational, and not at its optimum capacity. The ETP was found operational during the visit and found conforming the discharge norms. The Unit also manufactures PET bottles for packaging of its drinking water / mineral water, however, the unit has not registered for the EPR Certification with CPCB/SPCB, as applicable, which is a violation under Rules 13 (2) of the Plastic Waste Management Rules 2016 as amended 2018.

Based on the above observations, following is recommended for compliance:

- 1) The Unit shall obtain NOC from the CGWA for the abstraction of Groundwater which has been expired on September 28, 2018.
- 2) The Unit shall provide Environmental Display Board at the main entrance gate instead of ETP area and shall update the environmental data regularly.
- 3) The Unit shall obtain EPR certification under the PWM Rules, 2016, as amended 2018. The Unit shall renew the Agreement with the Plastic Waste Recycler for the collection and recycling of plastic waste.
- 4) The Unit shall install water-meters at the source i.e. on the borewells and maintain logbook

- 5) The Unit shall Install OCEMS at ETP and provide its connectivity to CPCB server and ensure continuous & uninterrupted data supply as per the specific condition of the Consent to Operate (CTO) issued by UPPCB."

In report Relating to M/s Varun Beverages Limited, the conclusions and recommendations are as follows:

"Conclusion and Recommendations

The Unit manufactures soft-drink wherein the groundwater is main raw material. The Unit is located in Bisrakh block of Gautambudhnagar which falls under over-exploited category as per the Groundwater Resource Assessment, 2017 of CGWB. Since January 2020, the unit is extracting ground water without any NOC from the CGWA. The Unit, during the visit, was found partially operational and not at its optimum capacity. The ETP was operational during the visit and found conforming the discharge norms. The Unit has EPR registration certificate issued by CPCB vide letter dated 14.08.2020 under PWM Rules 2016, as amended 2018.

Based on the above observations, following is recommended for compliance:

- 1) The Unit shall obtain NOC from the CGWA for the abstraction of Groundwater which has been expired on January 02, 2020.
- 2) The Unit shall remove the floating sludge from the secondary clarifier.
- 3) The Unit shall renew the Agreement with the Plastic Waste Recycler for the collection and recycling of plastic waste."

5. In view of above, action by way of stopping the illegal activities and recovering compensation for the violation as per laid down norms needs to be expeditiously taken, following the process of law. Since the CGWA has not initiated any action, the CPCB and the State PCB may take further action. The State PCB will be the nodal agency for coordination and compliance.
6. A factual and action taken report may be furnished to this Tribunal before the next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List for further consideration on 25.02.2021

उक्त आदेश के अनुपालन हेतु क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा द्वारा उक्त दोनों उद्योगों को नोटिस दिनांक 21.12.2020 को प्रेषित किये गये हैं। मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली के उक्त आदेश के अनुपालन में आपसे सम्बन्धित बिन्दुओं पर उक्त उद्योगों के विरुद्ध कृत कार्यवाही से इस कार्यालय को अवगत कराने का कष्ट करें, जिससे अनुपालन आख्या मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली को समयावधि में प्रेषित की जा सके।

संलग्नक: उपरोक्तानुसार।

भवदीया

(डॉ० अर्चना द्विवेदी)
क्षेत्रीय अधिकारी

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. जिलाधिकारी महोदय, गौतमबुद्धनगर।
2. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली।
3. सदस्य सचिव, केन्द्रीय मूजल प्राधिकरण, 18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली।
4. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्सियल कॉम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.com, फोन/फैक्स. 0120 2321024

सन्दर्भ संख्या : 1442/NUF-38/2021

दिनांक : 22/02/21

सेवा में,

क्षेत्रीय निदेशक,
केन्द्रीय भू-गर्भीय जल बोर्ड, उत्तरी क्षेत्र,
भूजल भवन, सेक्टर-वी, सीतापुर रोड योजना,
राम-राम बैंक चौराहा, लखनऊ-226021.
ई-मेल-rdnr-cgwb@nic.in

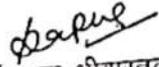
विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 नं0 69/2020 सुशील भट्ट बनाम मून बेवरेजेज लि0 एवं अन्य में पारित आदेश दिनांक 02.12.2020 के अनुपालन के सम्बन्ध में।

महोदय,
कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 नं0 69/2020 सुशील भट्ट बनाम मून बेवरेजेज लि0 एवं अन्य में दिनांक 02.12.2020 को पारित आदेश के अनुपालन में आपसे सम्बन्धित बिन्दुओं पर उद्योगों के विरुद्ध कार्यवाही हेतु इस कार्यालय के पत्रांक 1318/एनजीटी-38/2020 दिनांक 22.01.2021 (प्रति संलग्न) द्वारा आपको पत्र प्रेषित किया गया था, मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के उक्त आदेश के अनुपालन में आप द्वारा उद्योगों के विरुद्ध कृत कार्यवाही का प्रतिउत्तर इस कार्यालय में प्राप्त नहीं हुआ है। प्रकरण मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन है तथा अगली सुनवाई तिथि 25.02.2021 नियत है।

अतः आपसे पुनः अनुरोध है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के उक्त आदेश के अनुपालन में आपसे सम्बन्धित बिन्दुओं पर उक्त उद्योगों के विरुद्ध कृत कार्यवाही से इस कार्यालय को तत्काल अवगत कराने का कष्ट करें, जिससे अनुपालन आख्या मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली को समयावधि में प्रेषित की जा सके।

संलग्नक: उपरोक्तानुसार।

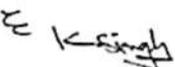
भवदीया


(सपना श्रीवास्तव)
क्षेत्रीय अधिकारी

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. जिलाधिकारी, गौतमबुद्धनगर।
2. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली।
3. सदस्य सचिव, केन्द्रीय भूजल प्राधिकरण, 18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली।
4. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।


क्षेत्रीय अधिकारी





देशीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम टावर, कॉन्वेंशनल बिल्डिंग, पीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : progreaternoida@uppcb.com, फोन/फैक्स: 0120-2321024

सन्दर्भ संख्या : 1450/NWT-38/2021

दिनांक : 25/02/21

सेवा में,

अधिशायी अभियन्ता
उ०प्र० भू-गर्भ जल विभाग,
खण्ड-गौतमबुद्धनगर,
ए०ई०-18, असल गोल्फ लिंक, फेस-2,
तिलपता, दादरी, गौतमबुद्धनगर।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० नं० 69/2020 सुशील मट्ट बनाम मून बेवरेजेज लि० एवं अन्य में पारित आदेश दिनांक 02.12.2020 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक सन्दर्भ ग्रहण करने का कष्ट करें। तत्काल में अगवत कराना है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० नं० 69/2020 सुशील मट्ट बनाम मून बेवरेजेज लि० एवं अन्य में पारित आदेश दिनांक 01.07.2020 के अनुपालन में गठित संयुक्त समिति (जिला प्रशासन, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली, केन्द्रीय भूमि जल प्राधिकरण, लखनऊ, ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा) द्वारा दिनांक 26.08.2020 को उद्योगों का निरीक्षण किया गया था। उक्त समिति की आख्या के अनुसार मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा दिनांक 02.12.2020 को आदेश पारित किया गया है। (सलंगनक-1) तथा उक्त दोनों उद्योगों के सम्बन्ध में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा निर्गत आदेश के मुख्य अंश निम्नवत् हैं-

In Relating to M/s Moon Beverages Limited, the conclusions and recommendations are as follows:

"Conclusion and Recommendations:

The Unit manufactures soft drink, juice & package drinking water and wherein the groundwater is main raw material. The Unit is located in Disrakh block of Gautambudhanagar which falls under over-exploited category as per the Groundwater Resource Assessment, 2017 of CGWA. Since September 2018, the unit is extracting groundwater without any NOC from the CGWA. The Unit during the visit found partially operational and not at its optimum capacity. The ETP was found operational during the visit and found conforming the discharge norms. The Unit also manufactures PET bottles for packaging of its drinking water / mineral water, however, the unit has not registered for the EPR Certification with CPCB/SPCB, as applicable, which is a violation under Rules 13 (2) of the Plastic Waste Management Rules 2016 as amended 2018.

Based on the above observations, following is recommended for compliance:

- 1) The Unit shall obtain NOC from the CGWA for the abstraction of Groundwater which has been expired on September 28, 2018.
- 2) The Unit shall provide Environmental Display Board at the main entrance gate instead of ETP area and shall update the environmental data regularly.
- 3) The Unit shall obtain EPR certification under the PWM Rules, 2016, as amended 2018. The Unit shall renew the Agreement with the Plastic Waste Recycler for the collection and recycling of plastic waste.
- 4) The Unit shall install water-meters at the source i.e. on the borewells and maintain logbook record for the same.

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली के आदेशों के अनुपालन हेतु इस कार्यालय के पूर्व पत्रांक एवं पत्र सं० 1443/एनजीटी-38/2021 दिनांक 22.02.2021 द्वारा मेरसा गून वेवरेजेज लि० एवं पत्र सं० 1444/एनजीटी-38/2021 दिनांक 22.02.2021 द्वारा मेरसा वरुण वेवरेजेज लि० (यूनिट-2) को पुनः नोटिस प्रेषित किये गये हैं (संलग्नक-7), परन्तु वर्तमान तक इकाईयों द्वारा बिना अनुमति के भूजल दोहन नहीं किये जाने सम्बन्धी अनुपालन आख्या इस कार्यालय को प्रेषित नहीं की गयी है।

उपरोक्त के क्रम में संदर्भित इकाईयों द्वारा भू-गर्भ जल विभाग से अनुमति प्राप्त किये वगैर भू-गर्भ जल दोहन को तत्काल रोका जाना आवश्यक है। अतः कृपया मा० अधिकरण के आदेशों के क्रम में अर्थात् भू-गर्भ जल दोहन रोके जाने हेतु नियमानुसार आवश्यक कार्यवाही करने का कष्ट करें।

उक्त प्रकरण की अगली सुनवाई तिथि 12.04.2021 नियत है।

संलग्नक: उपरोक्तानुसार।

भवदीया

Sapna
(सपना श्रीवास्तव)
क्षेत्रीय अधिकारी
९२

प्रतिलिपि : निम्नलिखित को सूचनार्थ सादर प्रेषित।

1. जिलाधिकारी महोदय, गौतमबुद्धनगर।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उपग्रो प्रदूषण नियंत्रण बोर्ड, लखनऊ।

Sapna
क्षेत्रीय अधिकारी
९२ Kingh



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, फौजेशियाल कॉम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.com, फोन/फैक्स. 0120-2321024

सन्दर्भ संख्या :

1450 /NCT-38/21

दिनांक : 9/2/21

अतिमहत्वपूर्ण/एनजीटी प्रकरण

अनुस्मारक

सेवा में,

अधिराशी अनियन्ता
उ०प्र० भू-गर्म जल विभाग,
खण्ड-गौतमबुद्धनगर,
ए०ई०-18, असल गोल्फ लिंक, फेस-2,
तिलपता, दादरी, गौतमबुद्धनगर।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० नं० 69/2020 सुशील भट्ट बनाम मून वेदरेजेज लि० एवं अन्य में पारित आदेश दिनांक 02.12.2020 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक इस कार्यालय के पत्र सं० 1450/एनजीटी-38/2021 दिनांक 25.02.2021 द्वारा प्रेषित पत्र का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० नं० 69/2020 सुशील भट्ट बनाम मून वेदरेजेज लि० एवं अन्य में पारित आदेश दिनांक 02.12.2020 के अनुपालन में संदर्भित इकाईयों द्वारा भू-गर्म जल विभाग से अनुमति प्राप्त किये बगैर भू-गर्म जल दोहन को तत्काल रोके जाने तथा उद्योगों के विरुद्ध कार्यवाही किये जाने हेतु पत्र प्रेषित किया गया था। उक्त पत्र की अनुपालन आख्या अभी तक प्राप्त नहीं है। मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में प्रकरण की अगली सुनवाई तिथि 12.04.2021 नियत है।

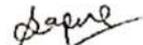
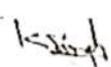
उपरोक्त के क्रम में संदर्भित इकाईयों द्वारा भू-गर्म जल विभाग से अनुमति प्राप्त किये बगैर भू-गर्म जल दोहन को तत्काल रोका जाना आवश्यक है। अतः कृपया मा० अधिकरण के आदेशों के क्रम में अवैध भू-गर्म जल दोहन को रोके जाने एवं उद्योगों के विरुद्ध निगमानुसार आवश्यक कार्यवाही कर अनुपालन आख्या एक सप्ताह में कार्यालय को प्राप्त कराने का कष्ट करें, ताकि अनुपालन आख्या मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली को ससमय प्रेषित की जा सके।

भवदीया


(सपना श्रीवास्तव)
क्षेत्रीय अधिकारी

प्रतिलिपि : निम्नलिखित को सूचनार्थ सादर प्रेषित।

1. जिलाधिकारी महोदय, गौतमबुद्धनगर।
2. मुख्य पर्यावरण अधिकारी, यू०-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।


क्षेत्रीय अधिकारी




क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्शियल काम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
 ई-मेल : rogreaternoida@uppcb.com, फोन/फैक्स. 0120.2321024

सन्दर्भ संख्या : 1517 / NGT-38 / 21

दिनांक : 26/3/2

सेवा में,

अतिमहत्वपूर्ण/एनजीटी प्रकरण

अधिशोषी अभियन्ता
 उ०प्र० भू-गर्भ जल विभाग,
 खण्ड-गौतमबुद्धनगर,
 ए०ई०-18, असल गोल्फ लिंक, फेस-2,
 तिलपता, दादरी, गौतमबुद्धनगर।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० नं० 69/2020 सुशील भट्ट बनाम मून बेवरेजेज लि० एवं अन्य में पारित आदेश दिनांक 02.12.2020 के अनुपालन के सम्बन्ध में।
 महोदय,

कृपया उपरोक्त विषयक इस कार्यालय के पत्रांक 1450/एनजीटी-38/2021 दिनांक 25.02.2021 एवं पत्रांक 1470/एनजीटी-38/2021 दिनांक 09.03.2021 का संदर्भ ग्रहण करने का कष्ट करें, जिनके माध्यम से मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० नं० 69/2020 सुशील भट्ट बनाम मून बेवरेजेज लि० एवं अन्य में पारित आदेश दिनांक 02.12.2020 के अनुपालन में संदर्भित इकाईयों द्वारा भू-गर्भ जल विभाग से अनुमति प्राप्त किये बगैर भू-गर्भ जल दोहन को तत्काल रोके जाने तथा उद्योगों के विरुद्ध कार्यवाही किये जाने तथा कृत कार्यवाही व अनुपालन आख्या प्रेषित किये जाने हेतु पत्र प्रेषित किये गये थे, जिनके क्रम में आप द्वारा अपने पत्र सं० 371/भू०ज०वि०ख०/एन०टी०टी०/2020-21 दिनांक 16.03.2021 द्वारा यह अवगत कराया गया है कि- 'मेसर्स मून बेवरेजेज लि० एवं मेसर्स वरुण बेवरेजेज लि० द्वारा केन्द्रीय भूमि जल प्राधिकरण से भूजल निष्कर्षण हेतु अनापत्ति प्राप्त की गयी थी, जिसकी वैधता क्रमशः 28.09.2018 एवं 02.01.2020 में समाप्त हो गयी है। इन उद्योगों द्वारा नियत समय में नियमानुसार अनापत्ति के नवीनीकरण हेतु केन्द्रीय भूमि जल प्राधिकरण के समक्ष आवेदन किया था, परन्तु मा० एनजीटी के आदेश तथा प्रक्रियागत विलम्ब आदि के कारण प्राधिकरण द्वारा तत्समय नवीनीकरण निर्गमन की कार्यवाही पूर्ण नहीं की जा सकी, जिससे इनके प्रकरण प्राधिकरण के समक्ष लम्बित रहे हैं।

वर्तमान में उ०प्र० भूगर्भ जल अधिनियम, 2019 के प्रख्यापित होने के पश्चात इस दोनों उद्योगों द्वारा जिला भूगर्भ जल प्रबन्धन परिषद गौतमबुद्धनगर के समक्ष कूप पंजीकरण हेतु ऑनलाइन आवेदन किया गया था, जिसे जनपदीय परिषद द्वारा स्वीकृत किया जा चुका है। पुनः इन उद्योगों द्वारा कूप पंजीकरण की स्वीकृति के पश्चात कूप एन०ओ०सी० हेतु भी ऑनलाइन आवेदन किया गया है। इन उद्योगों के अधिसूचित क्षेत्र में अवस्थित होने के कारण, सदस्य सचिव, राज्य भूगर्भ जल प्रबन्धन एवं नियामक प्राधिकरण उ०प्र० के पत्रांक 22 दिनांक 03.02.2021 में प्रदत्त निर्देशों के क्रम में इनके अनापत्ति आवेदनों को राज्य प्राधिकरण को अग्रेसरित किया गया है। वर्तमान में इन उद्योगों के अनापत्ति निर्गमन की कार्यवाही राज्य प्राधिकरण के समक्ष प्रक्रियाधीन है।"

आपके पत्र में यह स्पष्ट नहीं है कि उक्त उद्योगों को प्राप्त एनओसी की वैधता अवधि समाप्त होने के उपरान्त से अब तक किये जा रहे भूजल दोहन वैध अथवा अवैध है तथा अवैध होने की स्थिति में की गयी कार्यवाही एवं अधिरोपित पर्यावरणीय क्षतिपूर्ति का विवरण प्रेषित नहीं किया गया है।

उपरोक्त के दृष्टिगत आपसे पुनः अपेक्षा की जाती है कि कृपया यह स्पष्ट करने का कष्ट करें कि उक्त उद्योगों को प्राप्त एनओसी की वैधता अवधि समाप्त होने के उपरान्त से अब तक किये जा रहे भूजल दोहन वैध अथवा अवैध है, यदि एनओसी की वैधता अवधि समाप्त होने के उपरान्त से अब तक किये जा रहे भूजल दोहन अवैध है, तो अवैध अवधि हेतु माननीय राष्ट्रीय हरित अधिकरण द्वारा O.A. No. 593/2017 पारित आदेश दिनांक 28.08.2019 के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड के गणना सूत्र— $ECGW = \text{Water Consumption per Day} \times \text{Environmental Compensation Rate for illegal extraction of ground water} \{ECRGw\} \times \text{No. of Days} \times \text{Deterrent Factor}$ के अनुसार उक्त उद्योगों पर पर्यावरणीय क्षतिपूर्ति अधिरोपित करते हुये कृत कार्यवाही से इस कार्यालय को अवगत कराने का कष्ट करें, जिससे अनुपालन आख्या मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली को ससमय प्रेषित की जा सके।

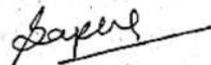
प्रकरण की अगली सुनवाई तिथि 12.04.2021 नियत है।

भवदीया


(सपना श्रीवास्तव)
क्षेत्रीय अधिकारी

प्रतिलिपि : निम्नलिखित

1. जिलाधिकारी, गौतमबुद्धनगर को सूचनार्थ सादर प्रेषित।
2. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली को सूचनार्थ सादर प्रेषित।
3. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।
4. एडिशनल डायरेक्टर एण्ड डिविजनल हेड आईपीसी-3, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।
5. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।


क्षेत्रीय अधिकारी

17/03/21

प्रेषक,

अधिशाली अभियन्ता,
भूगर्भ जल विभाग,
खण्ड- गौतमबुद्धनगर।

सेवा में,

✓ क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियन्त्रण बोर्ड,
ग्रेटर नोएडा, गौतमबुद्धनगर।

पत्रांक 371 / मू०ज०वि०ख० / एन०जी०टी० / 2020-21 दिनांक 16. 03-2021
विषय :- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए०न०६९ / 2020 सुशील भट्ट बनाम मून
बेवरेजेज लि० एवं अन्य में पारित आदेश दिनांक 02-12-2020 के अनुपालन के सम्बन्ध में।

महोदया,

कृपया उपरोक्त विषयक अपने पत्र संख्या 1450 / एन०जी०टी० / 38 / 2021 दिनांक 25-02-2021 एवं पत्रांक 1470 / एन०जी०टी० / 38 / 2021 दिनांक 09-03-2021 का संज्ञान ग्रहण करने का कष्ट करें, जिसके द्वारा विषयांकित प्रकरण में अधोहस्ताक्षरी को आवश्यक कार्यवाही किये जाने की अपेक्षा की गयी है। इस क्रम में अवगत कराना है कि प्रश्नगत फर्म मै० मून बेवरेजेज लि० एवं मै० वरुण बेवरेजेज लि० द्वारा केन्द्रीय भूमि जल प्राधिकरण से भूजल निष्कर्षण हेतु अनापत्ति प्राप्त की गयी थी, जिसकी वैधता क्रमशः 28-09-2018 एवं 02-01-2020 में समाप्त हो गयी है। इस फर्मों के द्वारा नियत समय में नियमानुसार अनापत्ति के नवीनीकरण हेतु केन्द्रीय भूमि जल प्राधिकरण के समक्ष आवेदन किया था किन्तु मा० एन०जी०टी० के आदेश तथा प्रक्रियागत विलम्ब आदि के कारण प्राधिकरण द्वारा तत्समय नवीनीकरण निर्गमन की कार्यवाही पूर्ण नहीं की जा सकी, जिससे इनके प्रकरण प्राधिकरण के समक्ष लम्बित रहे हैं।

वर्तमान में उ०प्र० भूगर्भ जल अधिनियम 2019 के प्रख्यापित होने के पश्चात इन दोनों फर्मों द्वारा जिला भूगर्भ जल प्रबन्धन परिषद गौतमबुद्धनगर के समक्ष कूप पंजीकरण हेतु ऑनलाइन आवेदन किया गया था, जिसे जनपदीय परिषद द्वारा स्वीकृत किया जा चुका है। पुनः इन फर्मों द्वारा कूप पंजीकरण की स्वीकृति के पश्चात कूप एन०ओ०सी० हेतु भी ऑनलाइन आवेदन किया गया है। इन फर्मों के अधिसूचित क्षेत्र में अवस्थित होने के कारण, सदस्य सचिव, राज्य भूगर्भ जल प्रबन्धन एवं नियामक प्राधिकरण उ०प्र० के पत्रांक 22 दिनांक 03-02-2021 में प्रदत्त निर्देशों के क्रम में इनके अनापत्ति आवेदनो को राज्य प्राधिकरण को अग्रसारित किया गया है। वर्तमान में इन फर्मों के अनापत्ति निर्गमन की कार्यवाही राज्य प्राधिकरण के समक्ष प्रक्रियाधीन है। सूचनार्थ एवं आवश्यक कार्यवाही प्रेषित।

A62

भवदीय

अधिशाली अभियन्ता,
भूगर्भ जल विभाग,
गौतमबुद्धनगर

पत्रांक / तद दिनांक

प्रतिलिपि :- 1 जिलाधिकारी महोदय, गौतमबुद्धनगर।

2 सदस्य सचिव, राज्य भूगर्भ जल एवं नियामक प्राधिकरण उ०प्र० लखनऊ।

3 मुख्य पर्यावरण अधिकारी, वृत्त-1 उ०प्र० प्रदूषण नियन्त्रण बोर्ड लखनऊ।

A62

अधिशाली अभियन्ता,

प्रेषक,

नोडल अधिकारी/हाइड्रोलॉजिस्ट,
भूगर्भ जल विभाग,
खण्ड-गौतमबुद्धनगर।

सेवा में,

क्षेत्रीय अधिकारी,
उ० प्र० प्रदुषण नियंत्रण बोर्ड,
ग्रेटर नोएडा गौतमबुद्धनगर।

पत्रांक : 01 / भू०ज०वि०/एन०जी०टी०/गौतमबुद्धनगर

दिनांक 05.04.2021

विषय :- मा०रा०ह० अधि० नई दिल्ली द्वारा ओ०ए० न० 69/2020 सुशील भट्ट बनाम मूनवेवरेज एंव अन्य से पारित आदेश दिनांक 02.12.2020 के अनुपालन के सम्बंध में।
महोदया,

कृपया उपरोक्त विषयक अपने पत्रांक 1517/एन०जी०टी० 38/21 दिनांक 26.03.2021 का सन्दर्भ ग्रहण करने का कष्ट करे, जिसके माध्यम से विषयांकित प्रकरण में प्रश्नगत फर्म्स/उद्योगों द्वारा भूगर्भ जल निष्कर्षण की अनापत्ति की वैधता अवधि के समाप्त होने के पश्चात् इन उद्योगों द्वारा किये गये भूगर्भ जल निष्कर्षण की विधिमन्यता स्पष्ट किये जाने की अपेक्षा की गई है, के क्रम में अवगत कराना है कि प्रश्नगत उद्योगों द्वारा जिला भूगर्भ जल प्रबंधन परिषद के समक्ष अनापत्ति प्रमाण पत्र के लिये आवेदन किया गया था। जनपदीय परिषद गौतमबुद्धनगर की बैठक दिनांक 24.02.2021 में दिये गये निर्देशानुसार प्रश्नगत उद्योगों के अनापत्ति आवेदनों को अधिसूचित क्षेत्र से प्राप्त होने के कारण सदस्य सचिव, उत्तर प्रदेश राज्य भूगर्भ जल प्रबंधन एवं नियामक प्राधिकरण के पत्रांक 21 दिनांक 03.02.2021 के क्रम में अग्रिम कार्यवाही/अनुमोदन हेतु राज्य प्राधिकरण/ भूगर्भ जल विभाग उ०प्र० को प्रेषित किया गया था। निदेशक भूगर्भ जल विभाग उ०प्र० के पत्रांक 03/भू०ज०वि०/एक्ट(एन०ओ०सी०)-21 दिनांक 01.04.2021, जो कि जिलाधिकारी गौतमबुद्धनगर/अध्यक्ष, जिला भूगर्भ जल प्रबंधन परिषद को सम्बोधित है, में मै० मून वेवरेज हेतु 28.09.2018 से एवं मै० वरुण वेवरेज हेतु 02.01.2020 से अनापत्ति आवेदनों को अनापत्ति निर्गमन किये जाने की संस्तुति प्राप्त हो गयी है। इस क्रम में प्रश्नगत उद्योगों को जिला भूगर्भ जल प्रबंधन परिषद द्वारा अनापत्ति निर्गमन की कार्यवाही सम्पादित की जा रही है।

शंलग्गक उपरोक्तानुसार।

(अंकिता राय)

नोडल अधिकारी/हाइड्रोलॉजिस्ट

प्रतिलिपि-निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी महोदय, गौतमबुद्धनगर।
2. मुख्य विकास अधिकारी महोदय, गौतमबुद्धनगर।

(अंकिता राय)

नोडल अधिकारी/हाइड्रोलॉजिस्ट

प्रेषक,

निदेशक,
भूगर्भ जल विभाग, उत्तर प्रदेश,
9वाँ तल इन्दिरा भवन,
लखनऊ।

सेवा में,

जिलाधिकारी, जनपद-गौतमबुद्धनगर/
अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद्,
गौतमबुद्धनगर।

लखनऊ: अप्रैल, 01 2021

पत्रांक 03 / मू०ज०वि०/एक्ट(एनओसी)-21

विषय:- केन्द्रीय भूमिजल प्राधिकरण के समक्ष पूर्व में अनापत्ति निर्गमन/नवीनीकरण हेतु जनपद-गौतमबुद्धनगर के लम्बित प्रकरणों के निस्तारण के सन्दर्भ में।

संदर्भ:- पत्र संख्या 1362/लि०सि०/नो०ग्रा०वा०पोर्टल/2020-21, दिनांक 12-03-2021, 1363/लि०सि०/नो०ग्रा०वा०पोर्टल/2020-21, दिनांक 12-03-2021 के द्वारा प्रेषित पत्र।

महोदय,

कृपया उपर्युक्त विषयक जिला विकास अधिकारी/सदस्य सचिव, जिला भूगर्भ जल प्रबन्धन परिषद् गौतमबुद्धनगर, के पत्र संख्या 1362/लि०सि०/नो०ग्रा०वा०पोर्टल/2020-21, दिनांक 12-03-2021 व 1363/लि०सि०/नो०ग्रा०वा०पोर्टल/2020-21, दिनांक 12-03-2021 का संदर्भ ग्रहण करने का कष्ट करें जिसके द्वारा पूर्व में केन्द्रीय भूजल प्राधिकरण के समक्ष आपके जनपद में भूजल निष्कर्षण हेतु अनापत्ति निर्गमन/नवीनीकरण के लम्बित प्रकरणों को निस्तारित किये जाने हेतु इस कार्यालय को प्रेषित किया गया है।

उक्त के क्रम में मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में उ०प्र० भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम, 2019 के प्राविधानानुसार गठित उ०प्र० राज्य भूगर्भ जल प्रबन्धन और विनियामक प्राधिकरण की दिनांक 20.01.2021 को आयोजित द्वितीय बैठक के कार्यवृत्त में दिये गये निर्देशों के अनुपालन एवं जल शक्ति मंत्रालय, केन्द्रीय भूजल प्राधिकरण, नई दिल्ली की फाइल संख्या सीजीडब्ल्यू/11/2020/सीजीडब्ल्यू-177, दिनांक 30-03-2021 द्वारा दी गयी आख्या के आधार पर उपरोक्त संदर्भित प्रकरणों पर विभाग की संस्तुति संलग्न तालिका के अनुसार है।

संलग्न तालिका में प्रकरणवार विभाग की संस्तुति के आधार पर अधिनियम तथा नियमावली में प्राविधानित अनापत्ति निर्गमन की विभिन्न शर्तों का अनुपालन कराते हुए तथा उपभोक्ताओं से नवीनीकृत अवधि का भूजल निकासी शुल्क (Ground Water Abstraction Fees) भी जमा कराते हुए सम्बन्धित आवेदनों का निस्तारण ससमय सुनिश्चित कराने का कष्ट करें।

संलग्नक: यथाक्त (40 प्रकरण।)

भवदीय,
(वी०के० उपाध्याय)
निदेशक।

पत्रांक (1)/मू०ज०वि०/एक्ट(एनओसी)-21/तददिनांक।

- प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-
1. सदस्य सचिव, राज्य भूगर्भ जल प्रबन्धन और नियामक प्राधिकरण, उ०प्र०, लखनऊ।
 2. नोडल अधिकारी, वेब पोर्टल, जनपद गौतमबुद्धनगर।

(वी०के० उपाध्याय)
निदेशक।

क्र.सं. क्र.सं.	दिनांक जल विभाग, उत्तर प्रदेश को अनुदान प्रविष्टि की तिथि	अनुदान संख्या	अनुदानकर्ता का विवरण	गुणवत्ता उपयोजना का प्रकार	गुणवत्ता निष्कर्षण हेतु क्षेत्र का विवरण		विकास क्षेत्र / शहरी क्षेत्र की श्रेणी (नोटिफाइड / नॉन-नोटिफाइड)	केन्द्रीय नृसिञ्चन प्रतिकरण द्वारा पूर्व में निर्गत एनओसी का विवरण	केन्द्रीय नृसिञ्चन प्रतिकरण द्वारा पूर्व में निर्गत एनओसी के क्षेत्र की तिथि		केन्द्रीय नृसिञ्चन प्रतिकरण को एनओसी के नवीनीकरण हेतु अनुदान करने की तिथि	केन्द्रीय नृसिञ्चन प्रतिकरण के द्वारा प्राप्त शुद्धी के आधार पर गुणवत्ता जल विभाग का मंताव
					उत्पन्न क्षेत्र	विकास क्षेत्र / शहरी क्षेत्र			कर से	कर तक		
1	2	3	4	5	6	7	8	9	10	11	12	
24	18-03-2021	GTBN 0221NIN0105	Kanchan Metals Pvt Ltd, Dilip Singh, Factory Manager	Industrial	Gautam Buddh Nagar	Dankaour	Notified	N/A	N/A	N/A	3/12/2018	दिनांक 03/12/2018 से अनुदान प्रेषण हेतु संशुद्धी। अनुदान की क्षेत्र प्रमाणपत्र 05 रिपोर्ट।
25	18-03-2021	GTBN 0221NIN0106	Kanchan Metals Pvt Ltd, Dilip Singh, Factory Manager	Industrial	Gautam Buddh Nagar	Dankaour	Notified	N/A	N/A	N/A	3/12/2018	दिनांक 03/12/2018 से अनुदान प्रेषण हेतु संशुद्धी। अनुदान की क्षेत्र प्रमाणपत्र 05 रिपोर्ट।
26	18-03-2021	GTBN 0121NIN0067	Varun Beverages Limited, Rohit Verma, Occupier	Industrial	Gautam Buddh Nagar	Bisrakh	Notified	CGWA/NOC/IND/ ORIG/2018/3042, दिनांक 31/01/2018	3/1/2018	2/1/2020	19-11-2019	दिनांक 02/01/2020 से अनुदान प्रेषण हेतु संशुद्धी। अनुदान की क्षेत्र प्रमाणपत्र 05 रिपोर्ट।
27	18-03-2021	GTBN 0221NIN0122	Varun Beverages Limited, Rohit Verma, Occupier	Industrial	Gautam Buddh Nagar	Bisrakh	Notified	CGWA/NOC/IND/ ORIG/2018/3042, दिनांक 31/01/2018	3/1/2018	2/1/2020	19-11-2019	दिनांक 02/01/2020 से अनुदान प्रेषण हेतु संशुद्धी। अनुदान की क्षेत्र प्रमाणपत्र 05 रिपोर्ट।

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क्र. सं.	दिनांक पर्यवेक्षण का शीर्षक	अधिकारी का नाम	प्राप्त उपकरण का प्रकार	प्राप्त निष्पत्ति हेतु क्षेत्र का विवरण		विद्यमान स्थिति / (नोटिफिकेशन / गैर-नोटिफिकेशन)	केंद्रीय सूचिका संख्या/नियम/आदेश	केंद्रीय सूचिका प्रतिकारण द्वारा पूर्व में निर्धारित प्रावधानों के अंतर्गत की जा रही		केंद्रीय सूचिका प्रतिकारण के प्रावधानों के अधीन कार्य की तिथि	केंद्रीय सूचिका प्रतिकारण के प्रावधानों के अधीन कार्य की तिथि	केंद्रीय सूचिका प्रतिकारण के प्रावधानों के अधीन कार्य की तिथि
				जिल्ला	विकास क्षेत्र / थरती क्षेत्र			प्राप्त	कर वक्त			
1	2	3	4	5	6	7	8	10		11	12	
28	18-03-2021	GTBN 0221NIN0123	Varun Beverages Limited, Rohit Verma, Occupier	Industrial	Gautam Buddh Nagar	Bisrakh	Notified	CGWA/NOC/IND/ ORG/2018/3042, दिनांक 31/01/2018	3/1/2018	2/1/2020	19-11-2019	प्राप्त उपकरण का शीर्षक
29	18-03-2021	GTBN 0221NIN0124	Varun Beverages Limited, Rajinder Jeetsingh Bagga	Industrial	Gautam Buddh Nagar	Bisrakh	Notified	CGWA/NOC/IND/ ORG/2017/2624, दिनांक 09/01/2017	30-05-2017	29-05-2019	10/5/2019	प्राप्त उपकरण का शीर्षक
30	18-03-2021	GTBN 0221NIN0125	Varun Beverages Limited, Rajinder Jeetsingh Bagga	Industrial	Gautam Buddh Nagar	Bisrakh	Notified	CGWA/NOC/IND/ ORG/2017/2624, दिनांक 09/01/2017	30-05-2017	29-05-2019	10/5/2019	प्राप्त उपकरण का शीर्षक
31	18-03-2021	GTBN 0221NIN0126	Moon Beverages Limited, Rajinder Jeetsingh Bagga	Industrial	Gautam Buddh Nagar	Bisrakh	Notified	CGWA/IND/Proif/ 2015-94-R, दिनांक 28/09/2015	28-09-2015	28-09-2016	12/9/2018	प्राप्त उपकरण का शीर्षक
32	18-03-2021	GTBN0221NIN0107	Moon Beverages Limited, Mukesh Agarwal, General Manager	Industrial	Gautam Buddh Nagar	Dabri	Notified	CGWA/IND/Proif/ 2015-94-R, दिनांक 28/09/2015	28-09-2015	28-09-2016	12/9/2018	प्राप्त उपकरण का शीर्षक

क्रम सं०	कार्यालय निदेशक, मूल्य जल विभाग, उत्तर प्रदेश को आवेदन प्राप्ति की तिथि	आवेदन संख्या	आवेदनकर्ता का विवरण	मूल्य उपयोगिता का प्रकार	मूल्य निकर्षण हेतु क्षेत्र का विवरण		विकास खण्ड / राष्ट्रीय क्षेत्र की श्रेणी (नोटिफिकेशन / नॉन-नोटिफिकेशन)	केन्द्रीय मूल्यांकन प्रक्रिया हेतु पूर्व में निर्गत एनओसीओ के विवरण	केन्द्रीय मूल्यांकन प्राधिकरण द्वारा एनओसीओ के क्षेत्रों की तिथि		केन्द्रीय मूल्यांकन प्राधिकरण को एनओसीओ के नवीनीकरण हेतु आवेदन करने की तिथि	केन्द्रीय मूल्यांकन प्राधिकरण के द्वारा प्रेषित पूरी के आधार पर मूल्य जल विभाग का मौल्य
					जनपद	विकास खण्ड / राष्ट्रीय क्षेत्र			कारण से	कारण तक		
1	2	3	4	5	6	7	8	9	10	11	12	
33	18-03-2021	GTBN0221NIN0127	Maon Beverages Limited, Mukesh Agarwal, General Manager	Industrial	Gautam Buddh Nagar	Dadri	Notified	CGWA/IND/Proj/2015-94-R, दिनांक 28/09/2015	28-09-2015	28-09-2018	12/9/2018	दिनांक 28/09/2018 से नवीनीकरण हेतु मूल्यांकन प्रक्रिया की शुरुआत हो गई थी।
34	18-03-2021	GTBN0221NIN0128	Maon Beverages Limited, Mukesh Agarwal, General Manager	Industrial	Gautam Buddh Nagar	Dadri	Notified	CGWA/IND/Proj/2015-94-R, दिनांक 28/09/2015	28-09-2015	28-09-2018	12/9/2018	दिनांक 28/09/2018 से नवीनीकरण हेतु मूल्यांकन प्रक्रिया की शुरुआत हो गई थी।
35	18-03-2021	GTBN1120NIN0009	LG Electronics India Pvt Ltd. Chandan Pratap Singh, AGM	Industrial	Gautam Buddh Nagar	Bisrakh	Notified	N/A	N/A	N/A	21-11-2018	दिनांक 21/09/2018 से नवीनीकरण हेतु मूल्यांकन प्रक्रिया की शुरुआत हो गई थी।
36	18-03-2021	GTBN1120NIN0017	HNT Circuits India PVT Ltd, Kalka Prasad Sharma, Director	Industrial	Gautam Buddh Nagar	Dankaour	Notified	N/A	N/A	N/A	18-06-2020	दिनांक 18/06/2020 से नवीनीकरण हेतु मूल्यांकन प्रक्रिया की शुरुआत हो गई थी।

25/11



SPEED POST

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

Registration Certificate for Brand-Owner

(Under Rule-13(2) of the Plastic Waste Management Rules, 2016, as amended 2018)

Dated: 12/02/2021

Regn. No. – B-17011/7/UPC-II-PWM(MLP)/2021(MBL)

To,

M/s. Moon Beverages Ltd.,
A-32, Site –IV, Industrial Area,
Sahibabad, Dist. – Ghaziabad,
U.P.-201010

With reference to the application dated 17-07-2020 & subsequent communication regarding registration as a Brand Owner, your application has been processed and found in order. Now, therefore, Central Pollution Control Board is pleased to grant the registration in favour of M/s. Moon Beverages Ltd., vide registered office address 25, Bazar Lane, Bengali Market, New Delhi - 110001, as a Brand Owner, for disposal of MLP & other plastic waste generated due to their products as per the EPR Action Plan submitted to CPCB.

This certificate of registration shall be valid for a period of one year from the date of issue of the letter unless revoked, suspended or cancelled. The Registration is granted subject to the following terms & conditions: -

1. M/s. Moon Beverages Ltd. shall establish a system for collecting back the plastic waste or multilayered packagings generated due to their products as per the Action Plan submitted to CPCB.
2. M/s. Moon Beverages Ltd. shall complete 100% collect back system (EPR Target: 8855 TPA as per the enclosed Material Flowsheet) within one year from the date of issue of registration certificate.
3. M/s. Moon Beverages Ltd. shall ensure compliance with provisions of the PWM Rules, 2016, as amended 2018 or with any of the provisions of the Environmental (Protection) Act, 1986 as amended and rules made there under.
4. An application for the renewal of a Registration shall be made at 90 days prior to expire of validity, along with the necessary information & documents as per the Guidelines issued by the MoEF&CC and CPCB from time to time.

Contd.....2

Signature

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030 22305792 वेबसाइट/Website : www.cpcb.nic.in

5. M/s. Moon Beverages Ltd. shall ensure that plastic waste is sent to registered recyclers with SPCB/PCC or to cement industries having permission from concerned SPCBs/PCCs for co-processing of plastic waste.
6. M/s. Moon Beverages Ltd. is required to submit Quarterly Progress Report (QPR) to CPCB for disposal of Multilayered Packagings/plastic waste in prescribed format to CPCB alongwith supporting documents (Annexure-I) of collection and channelization of plastic waste endorsed by the concerned ULBs/SPCBs/PCCs.
7. If at any stage, information provided by the M/s. Moon Beverages Ltd. is found to be incorrect, then the Registration granted by CPCB shall stand cancelled.
8. M/s. Moon Beverages Ltd. shall ensure that waste is channelized through agencies which have directly been engaged by ULBs for collection of Plastic Waste.

Divya Sinha
(Authorized Signatory)
Addl. Director & In-charge
UPC-II



REGIONAL OFFICE LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
E-12/1, Sector-01, Noida, Gautam Budh Nagar (U.P.) 201301
INDUSTRIAL WASTE WATER SAMPLE ANALYSIS REPORT

1. Sample Code No- 283/Gr.N-Mar/2021
2. Name of the Industry - M/s- Moon Beverages Ltd.
Plot No-2B/1, Ecotech-III, Udyog Kendra, Greater Noida
3. Sample Collected by - Sri- Kamlesh Singh, Scientist- E, CPCB Delhi, Smt-Sapna Srivastava,
R.O. & Sri- Kishan Singh, A.E.E
4. Date and Time of Sample Collection- 31.03.2021
5. Sampling Point - Inlet of E.T.P

S.N.	Parameters	Values in mg/l except pH	Standard prescribed by C.P.C.B
1.	Colour	SI. Blackish	-
2.	Odour	SI. Unpleasant	5.5 to 9.0
3.	pH	7.5	100.0 mg/l
4.	Total suspended Solids	368.0	-
5.	Total dissolved Solids	3408.0	-
6.	Total Solids	3776.0	30.0 mg/l
7.	Biochemical Oxygen Demand (3 days Incubation at 27°C)	630.0	250.0 mg/l
8.	Chemical Oxygen Demand (Dichromate reflux method)	1680.0	10.0 mg/l
9.	Oil and Grease	-	-

Specific Parameters:

10.	Chromium (Hexavalent) (Cr ^{VI})	-	0.1 mg/l
11.	Total Chromium (Cr)	-	2.0 mg/l
12.	Zinc (as Zn)	-	5.0 mg/l
13.	Nickel (as Ni)	-	3.0 mg/l
14.	Iron (as Fe)	-	3.0 mg/l
15.	Copper (as Cu)	-	3.0 mg/l
16.	Cobalt (as Co)	-	2.0 mg/l
17.	Cadmium (as Cd)	-	2.0 mg/l
18.	Phosphate (PO ₄ ⁻)	-	5.0 mg/l

Remarks:

Gk
05/04/2021
Scientific Assistant

ssul
05.04-2021
Asstt. Env. Engineer

Peece
Regional Officer



REGIONAL OFFICE LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
E-12/1, Sector-01, Noida, Gautam Budh Nagar (U.P.) 201301
INDUSTRIAL WASTE WATER SAMPLE ANALYSIS REPORT

1. Sample Code No- 284/Gr.N-Mar/2021
2. Name of the Industry - M/s- Moon Beverages Ltd.
Plot No-2B/1, Ecotech-III, Udyog Kendra, Greater Noida
3. Sample Collected by - Sri- Kamlesh Singh, Scientist- E, CPCB Delhi, Smt-Sapna Srivastava,
R.O. & Sri- Kishan Singh, A.E.E
4. Date and Time of Sample Collection- 31.03.2021
5. Sampling Point - Outlet of E.T.P

S.N.	Parameters	Values in mg/l except pH	Standard prescribed by C.P.C.B
1.	Colour	Colourless	-
2.	Odour	Odourless	-
3.	pH	7.2	5.5 to 9.0
4.	Total suspended Solids	74.0	100.0 mg/l
5.	Total dissolved Solids	1082.0	-
6.	Total Solids	1156.0	30.0 mg/l
7.	Biochemical Oxygen Demand (3 days Incubation at 27°C)	21.0	250.0 mg/l
8.	Chemical Oxygen Demand (Dichromate reflux method)	196.0	10.0 mg/l
9.	Oil and Grease	-	-

Specific Parameters:

10.	Chromium (Hexavalent) (Cr ⁶⁺)	-	0.1 mg/l
11.	Total Chromium (Cr)	-	2.0 mg/l
12.	Zinc (as Zn)	-	5.0 mg/l
13.	Nickel (as Ni)	-	3.0 mg/l
14.	Iron (as Fe)	-	3.0 mg/l
15.	Copper (as Cu)	-	5.0 mg/l
16.	Cobalt (as Co)	-	2.0 mg/l
17.	Cadmium (as Cd)	-	5.0 mg/l
18.	Phosphate (PO ₄ ⁻)	-	-

Remarks:


05/04/2021
Scientific Assistant


05.04.2021
Asstt. Env. Engineer


Regional Officer



REGIONAL OFFICE LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD

E-12/1, Sector-01, Noida, Gautam Budh Nagar (U.P.) 201301

INDUSTRIAL WASTE WATER SAMPLE ANALYSIS REPORT

1. Sample Code No- 285/Gr.N-Mar/2021
2. Name of the Industry - M/s- Varun Beverages Limited
Plot No-2E, Udyog Kendra, Ecotech-III, Greater Noida
3. Sample Collected by - Sri- Kamlesh Singh, Scientist- E, CPCB Delhi, Smt-Sapna Srivastava,
R.O. & Sri- Kishan Singh, A.E.E
4. Date and Time of Sample Collection- 31.03.2021 .
5. Sampling Point - Inlet of E.T.P

S.N.	Parameters	Values in mg/l except pH	Standard prescribed by C.P.C.B
1.	Colour	Sl. Blackish	-
2.	Odour	Sl. Unpleasant	5.5 to 9.0
3.	pH	8.1	10.0 mg/l
4.	Total suspended Solids	344.0	-
5.	Total dissolved Solids	3102.0	-
6.	Total Solids	3446.0	30 mg/l
7.	Biochemical Oxygen Demand (3 days Incubation at 27°C)	570.0	250 mg/l
8.	Chemical Oxygen Demand (Dichromate reflux method)	1600.0	10 mg/l
9.	Oil and Grease	-	-

Specific Parameters:

10.	Chromium (Hexavalent) (Cr ⁶⁺)	-	0.1 mg/l
11.	Total Chromium (Cr)	-	0.1 mg/l
12.	Zinc (as Zn)	-	3.0 mg/l
13.	Nickel (as Ni)	-	3.0 mg/l
14.	Iron (as Fe)	-	3.0 mg/l
15.	Copper (as Cu)	-	0.5 mg/l
16.	Cobalt (as Co)	-	0.1 mg/l
17.	Cadmium (as Cd)	-	0.1 mg/l
18.	Phosphate (PO ₄ ⁻³)	-	0.5 mg/l

Remarks:

[Signature]
05/04/2021
Scientific Assistant

[Signature]
05.04.2021
Asstt Env. Engineer

[Signature]
Regional Officer



REGIONAL OFFICE LABORATORY
UTTAR PRADESH POLLUTION CONTROL BOARD
E-12/1, Sector-01, Noida, Gautam Budh Nagar (U.P.) 201301
INDUSTRIAL WASTE WATER SAMPLE ANALYSIS REPORT

1. Sample Code No- 286/Gr.N-Mar/2021
2. Name of the Industry - M/s- Varun Beverages Limited
Plot No-2E, Udyog Kendra, Ecotech-III, Greater Noida
3. Sample Collected by - Sri- Kanulesh Singh, Scientist- E, CPCB Delhi, Smt-Sapna Srivastava,
R.O. & Sri- Kishan Singh, A.E.E
4. Date and Time of Sample Collection- 31.03.2021
5. Sampling Point - Outlet of E.T.P

S.N.	Parameters	Values in mg/l except pH	Standard prescribed by C.P.C.B
1.	Colour	Colourless	-
2.	Odour	Odourless	-
3.	pH	7.5	5.5 to 9.0
4.	Total suspended Solids	68.0	100.0 mg/l
5.	Total dissolved Solids	1056.0	-
6.	Total Solids	1124.0	30.0 mg/l
7.	Biochemical Oxygen Demand (3 days Incubation at 27°C)	18.0	250.0 mg/l
8.	Chemical Oxygen Demand (Dichromate reflux method)	172.0	10.0 mg/l
9.	Oil and Grease	-	-

Specific Parameters:

10.	Chromium (Hexavalent) (Cr ^{VI})	-	0.1 mg/l
11.	Total Chromium (Cr)	-	2.0 mg/l
12.	Zinc (as Zn)	-	5.0 mg/l
13.	Nickel (as Ni)	-	3.0 mg/l
14.	Iron (as Fe)	-	3.0 mg/l
15.	Copper (as Cu)	-	3.0 mg/l
16.	Cobalt (as Co)	-	1.0 mg/l
17.	Cadmium (as Cd)	-	5.0 mg/l
18.	Phosphate (PO ₄)	-	-

Remarks:


05/04/2021
Scientific Assistant


05.04.2021
Asstt. Env. Engineer


Regional Officer